BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 406 OF 2023

IN THE MATTER OF:

BABAR ALI … APPLICANT

VERSUS

STATE OF U.P & ORS. … RESPONDENTS

I N D E X

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NEW DELHI
DATED: 16.04.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 406 OF 2023

IN THE MATTER OF:

BABAR ALI … APPLICANT

VERSUS

STATE OF U.P & ORS. … RESPONDENTS

OBJECTIONS ON BEHALF OF M/S. TRIVENI ENGINEERING & INDUSTRIES LTD. TO THE JOINT INSPECTION REPORTS DATED 03.08.2023 and 04.09.2023

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1. The answering Respondent/Respondent No. 4 herein i.e., Triveni Engineering & Industries Ltd. ("**TEIL**") is a duly registered public limited company incorporated under the Companies Act, 1956 and is engaged in multiple business activities, one of which is alco-chemical business. TEIL has alco-chemical complex in Muzaffarnagar, Uttar Pradesh. It has three units - molasses based distillery plant, grain- based distillery plant and a bottling plant, which were being operated within the industrial complex.

2. At the outset, it is submitted that Respondent No. 4's unit has ensured that it is compliant with all norms notified by the UPPCB, CPCB and other Government Authorities from time to time - the facility meets all the necessary standards regarding the treatment of its effluent or wastewater. No part of the wastewater generated

during the manufacturing process is discharged into the environment and the industry is a **Zero Liquid Discharge (ZLD)** unit. Amongst others, the following may specifically be noted:

i. The unit has a comprehensive setup for wastewater treatment, including Buffer tanks, Anaerobic Digesters, Aeration tanks, Clarifiers, and Reverse Osmosis (RO) units. The parameters recorded in various inspections conducted by the pollution control authorities from time to time have been found to be within prescribed limits, indicating effective treatment of wastewater.

ii. The unit has a robust effluent / waste management process in place. The unit has installed advanced process technologies including a six-stage Multi-Effect Evaporator (MEE), Incineration boiler utilization and proper treatment of process condensate through an RO-based CPU unit, that enables the unit to achieve the position of Zero Liquid Discharge (**ZLD**) comprehensively. It is submitted that the Respondent No. 4 is **strictly ZLD compliant with absolutely no liquid discharge**.

iii. Flow meters are operational and are continuously managed, ensuring consistent treatment and monitoring of waste. The online flow measuring devices / real-time monitoring continuous systems are connected to the servers of UPPCB and CPCB so that there can be continuous monitoring of levels as data feed relayed on a 'live'/real time basis and is accessible 24 x 7 by the authorities.

iv. The lagoon at Respondent No. 4's unit wherein the spent wash is temporarily stored before being transferred to the MEE / Incinerator set-up, is properly lined and *impermeable*, meaning thereby, that nothing contained in the lagoons permeates through it. The impermeable lagoon is designed to prevent seepage, which completely prevents the risk of ground-water contamination. They also have CCTV cameras and links to these cameras are also connected to the UPPCB and CPCB servers.

v. The unit has installed monitoring systems such as CCTV cameras, ensuring continuous monitoring and connection to regulatory authorities' servers.

vi. Hazardous waste like boiler ash is being properly managed, with the same being re-used for potash granulation by sale to Ram Potash Muzaffarnagar; and waste oil is being sent to authorized recycler (M/s Bharat Oil & waste management co. This approach aligns with eco-friendly practices.

3. Despite being a fully compliant unit as evident from the above narration, the present application is false and replete with falsehood and patently incorrect facts and is only intended to target the Respondent No. 4 for reasons completely beyond its comprehension.

4. This Hon'ble Tribunal passed an order dated 30.05.2023 constituting a joint committee comprising of UPPCB, Central Pollution Control Board and District Magistrate, Muzaffarnagar, tasked with visiting the site, collecting relevant information, and submitting a factual as well as action taken report within a period of two months.

FIRST JOINT INSPECTION

5. In terms of the aforesaid order, first, a Joint Committee comprising of the UPPCB officials and SDM (Govt. of UP) conducted an inspection of Respondent No. 4/TEIL on 29.07.2023. Pursuant thereto, the Joint Committee submitted a Joint Inspection Report along with an Action Taken Report dated 03.08.2023 to this Hon'ble Tribunal.

6. The said report *inter alia* records as follows:

TABLE 1

S. No.	Particulars	Reference
1.	As regards, waste water treatment, the inspection report records the details of the CPU plant as under: i. Buffer tank (capacity 434 KL) ii. Anaerobic Digester (capacity -19200 KL) iii. Aeration tank (1687 KL)- iv. Secondary Clarifier (429 KL) v. Tertiary clarifier (221KL) vi. clear water tank (cap. 60 KL) vii. MGF ACF- (i) UFDouble stage RO plant(ii) Ultra violet assembly The report also records that: "The outlet of CPU showed the parameters within the prescribed limits."	Point 15 and 16 @pg. 64
2.	The process details mentions that the process at the unit includes MEE and incineration boiler. The raw spent wash is processed through Multi Effect Evaporator (MEE) whereby a portion of spent wash is converted into water	Point 9@pg. 63

	vapour, and the balance is concentrated spent wash and is used as a source of fuel and burnt into boilers to generate steam which is re-used in the distillery process. This shows that the waste management process was in place at the Appellant's unit.	
3.	The report mentions the details of the MEE plant and records that the MEE plant was operated continuously.	Point 17 @pg. 65
4.	The report mentions that the online flow meter with connectivity to CPCB installed at spent wash and MEE concentrate. The report also records that the weather online flow measuring device was operating during inspection and was connected to the CPCB server.	Point 20 and 21 @pg. 65
5.	As regards waste water generation, the report states that: "Process condensate is being treated through CPU unit. Being recycling in the Fermentation molasses dilution and Cooling tower makeup water." As also "the feed to MEE and concentrated slop was being incinerated in boiler". The same shows that the waste management process was in place at the Appellant's unit and the same has been recorded in the inspection report.	Point 11 @pg. 63
6.	The report clearly records that: "During inspection, **no effluent was found being discharged outside the premises**." The report also records that: "Sample of the treated effluent from outlet of CPU unit was collected and analyzed in Regional Office Laboratory, UPPCB Muzaffarnagar. The	Point 5 and 6 @pg. 67

	analysis report shows parameters within the permissible limits.	
7.	The report records that as regards the manual stack monitoring committee conducted by UPPCB, as per monitoring report, parameters were found within the prescribed limits.	Point 26 @pg. 66
8.	As regards solid & hazardous waste management, the report records that boiler ash: 75-80 TPD was used in potash granulation plant by being regularly being sold to M/s Ram Potash Muzaffarnagar for making potash granulation fertilizer. In the Appellant's submission, this method of reusing boiler ash is an eco-friendly approach is known as ash recycling or repurposing, where the waste material becomes a resource for another process, contributing to reducing environmental impact. Further, HWM waste oil was sent to authorized recycler (M/s Bharat Oil & waste management co. In the Appellant's submission, this practice ensures that the hazardous waste is managed and processed by an authorized entity specialized in recycling and managing such materials.	Point 27 and 28 @pg. 66
9.	The report clearly records that: "The unit has installed cameras at the lagoons and the link is connected to CPCB and UPPCB Servers. During inspection, CCTV cameras were found operational."	Point 4 @pg. 67
10.	The report records that the unit had the relevant consents and authorizations in place; and the permission for ground water abstraction was granted by State Ground Water Authority (**SGWA**).	Point 10 and 11 @pg. 63

7. As is evident from above, the aforesaid report revealed that the Respondent No. 4/TEIL's unit is significantly compliant. Overall, the report demonstrates TEIL's adherence to environmental regulations and demonstrated efforts towards sustainable operations. In the said report, the *only* minor deviation against the Respondent No. 4 has been noted which is reproduced as below:

Observation: "*Taking into consideration the amount of sludge accumulated in lagoons (30% approx.), total capacity of spent wash stored in both lagoons is 15600 KLD which is more than 12600 KL (7 days capacity). Hence, Unit is not complying with the permissible limit for storage of spent wash in the lagoon"*

Recommendation: "*Unit shall immediately utilize spent wash from both the lagoons so that the storage of spent wash is less than 7 days of generation/ within permissible limit for storage*."

Reply to the observation/recommendation:

8. It is submitted that in the various previous inspections, the storage quantity was found well within the permissible limit in the same lagoons, which affirms TEIL's commitment to compliance. Even during the join inspection in question, it is not as if excess spent wash was stored in the lagoons. Rather, what was found by the joint inspection team was not *only* spent wash, but actually spent wash mixed with rainwater, which was the result of excessive rainfall in the season.

9. In this regard, it may be noted that unprecedented and severe rainfall in July 2023 broke records and presented an exceptional situation. The rainfall in Muzaffarnagar for July 2023 was 625 mm which broke all records of the past 45 years. Further, from the period

01.06.2023 to 16.08.2023, Muzaffarnagar received rainfall of 670.1 mm which was 52% in excess compared to normal rainfall of 441.8 mm. These figures are clearly reflected from the document issued by the Indian Meteorological Department, Hydromet Division, New Delhi showing district-wise rainfall distribution. A copy of the document issued by the Indian Meteorological Department, Hydromet Division, New Delhi is annexed herewith and marked as **Annexure R-1**.

10. Considering the fact that the size of the 2 lagoons which were in use admeasure: top area: 90m by 60m, bottom area 82m by 52m, depth 2.6 m, Volume: 12534. 17 Cum, the rainfall in Muzaffarnagar translates into an addition of 6750 KL of water into the lagoons as rainwater. Accordingly, in the Respondent's submission, even though the report shows 15600 KL of spent wash to have been found in the lagoons compared to the permitted storage limit of 12600 KL, it was worth noting that if 6750 KL of the reported 15600 KL being rainwater is excluded from calculations, the actual spent wash quantity in the lagoons is only 8850 KL, which was well within the permissible limits. In view of the aforesaid, it is submitted that the excess reported during inspection was incorrect and it was not excess spent wash, but rather excessive rain water, which was fed in the lagoon containing permitted quantity of spent wash.

11. Relevantly, the Respondent No. 4 had sensed the potential impact of the rainfall, and had proactively communicated this possible issue, that may be caused due to excessive rainfall in the season, to the UPPCB by way of a letter dated 28.07.2023. A copy of the letters dated 22.09.2023 and 28.07.2023 issued by Respondent No. 4 are annexed herewith and marked as **Annexure R-2 (Colly)**.

12. These facts go on to show that there was no divergence from past practices as regards management of spent wash, and the only different occurrence was the unparallel rainfall, which was beyond the control of the Respondent No. 4. Accordingly, it is submitted that the increase in spent wash was on account of factors beyond the control of the Respondent No. 4. In fact, had the UPPCB considered the impact of the rainfall, it would not have reached the aforesaid conclusion in the report.

13. Further, in the Respondent No. 4's submissions, it is pertinent to point out that it is a matter of record that the unit is a Zero Liquid Discharge (**ZLD**) unit and no part of the effluent is discharged outside the unit. Further, it has been categorically recorded that the lagoons in question were properly lined and completely impermeable, meaning thereby, that no part of the effluent could seep through the lagoon to contaminate the ground water. That being the case, even if for a moment it is presumed though it is otherwise denied that the lagoons did have excess spent wash, in the submission of the Respondent, the same would in no manner cause any sort of environmental pollution *at all*.

14. In view of the aforesaid, it is submitted that since no effluent has permeated through the lagoon, there has been no contamination of ground water. Consequently, no environmental pollution can be attributed to the Respondent No. 4.

15. Additionally, it has been recommended in the Joint inspection Report that: **Recommendation**: "*Additional lagoon no 3 which is not in use, may be filled or dismantled immediately*."

<u>Reply to the recommendation:</u>

16. As regards the additional lagoon no. 3, it is submitted that the same has been dismantled by the Answering Respondent. While it is a matter of record that even during the joint inspection, it has been recorded that that the third lagoon was in not use and was lying empty, subsequently, in the inspection conducted by UPPCB on 14.11.2023, it has been recorded that the lagoon had already been dismantled by the unit. This is noted in the following terms:"*as per the permissible capacity and Lagoon having capacity of 6500 Kilo Liter was also found to be dismantle". In such circumstances, it is evident that the Third lagoon having capacity of 6500 Kilo Liter has been dismantled*." A copy of the report dated 14.11.2023 along with translation is annexed herewith and marked as **Annexure R-3**.

17. Additionally, it is also relevant to note that in the Supplementary report dated 21.11.2023 submitted by the UPPCB in the captioned matter, it has been recorded that "*the additional Lagoons was found to be completely dismantled/ filled with earth material."* In such circumstances, it is evident that Respondent No. 4 has complied with the aforesaid recommendation and dismantled the additional lagoon.

18. As regards Respondent No. 4's grain-based unit, the report dated 03.08.2023 provides the following recommendations:

Recommendations: "*1. The unit shall use all the spent wash generated to produce DDGS. Unit shall not store additional spent wash in the lagoons. 2. Separate energy meter to be installed on CPU to monitor the operation of CPU.*"

Response to the recommendation: As regards the first recommendation, it is submitted that:

i. The unit has installed the Decanter followed by multi-effect Evaporator (MEE) and dryer of the advance process technology to achieve the Zero liquid discharge;

ii. The unit was using 100% spent wash to produce DDGS (Dried Distillers Grain Solids), because of which no spent wash was/or is left out for storage anywhere

iii. As regards the process of production of DDGS, it would be relevant to note that: (a) the unit has a decanter and the complete spent wash produced from the distillery operation is being fed into it; (b) the function of decanter is to separate the WDGS (wet distillers grain solids) from the grain spent wash and the remaining grain spent wash (thin slop) is fed into five stage multi-effect evaporator (MEE) to concentrate it; (c) apart from the utilization of spent wash as above, the unit was not requiring or storing the spent wash anywhere; (d) after concentration, the liquid is called the syrup. This syrup and WDGS are fed into the dryer to produce the DDGS (dried distillers grain solids), which is then sold to cattle feed suppliers.

As regards the second recommendation for a separate energy meter to be installed on CPU, Respondent No. 4's unit has installed the separate CPU cum treated water recycling plant in grain distillery for the further treatment of MEE process condensate and auxiliary waste water.

SECOND JOINT INSPECTION

19. It may be noted that another inspection of TEIL's unit was conducted by a Joint Committee comprising of officials of UPPCB, CPCB and the SDM (Govt. of UP) on 17.08.2023 in pursuance of the order dated 30.05.2023 passed by this Hon'ble Tribunal. Pursuant to the said inspection, the Joint Committee submitted a report dated 04.09.2023 to this Hon'ble Tribunal.

20. Pertinently, even the said joint inspection report prepared pursuant to the inspection dated 17.08.2023 has found the industry materially compliant, again, confirming that the ETP set-up at the unit is functioning and operating properly; that the unit is a ZLD compliant unit and that no effluent is being discharged from the unit. It is only a purported minor deviation in the form of excess spent wash found stored in the lagoons, that has been pointed out and recommended to be resolved.

21. It is submitted that the Joint Inspection Report dated 04.09.2023 also records certain relevant observations, which are set out as under:

TABLE 2

S. No.	Findings in the Report	Page
1.	As per the data provided by unit for duration June to August 2023, the average production of alcohol is 138.66 KLPD against the permitted capacity of 200 KLPD using B – heavy molasses, **which is compliance with consent condition**.	Last point @pg. 135
2.	The report records that: "it was observed by the joint team that for achieving ZLD in Molasses based plant, the unit has installed	Point c @pg. 137

	06 stage Multi Effect Evaporator (MEE), Incineration boiler and RO based CPU." The details about Spent wash management scheme is presented below: Raw Spent wash → MEE→ Concentrated Spent wash→ Incineration Boiler→ Ash provided to M/s Ram Potash Pvt. Ltd. for the production of potash granules. The unit has installed electromagnetic flow meter at bottom of analyser column to quantify the amount of raw spent wash generated."	
3.	The report records that: "The unit has done an agreement with M/s Ram Potash Pvt. Ltd. for management of ash generated from the incineration boiler for the production of potash granules. Since June to August 15, 2023 unit has sold 5973.43 MT of Ash… For treatment of other effluents such as Condensate from MEE, blowdowns from boiler & cooling towers, the unit has installed Condensate Polishing Unit (CPU) of capacity 1719 KLD having treatment units upto advanced tertiary level (i.e. Reverse Osmosis system). During visit, CPU was found operational."	Pg. 141
4.	The report records that: "The treated effluent from CPU after UV stage is being used in the process/molasses dilution. RO permeate was being used for make up in	Pg. 142

	cooling tower and RO reject was being fed into MEE. The joint team obtained the logbooks for quantity of effluent feed to CPU, treated effluent after UV stage, treated effluent after RO (i.e. RO permeate) and RO reject, accordingly month wise data for the same is presented in Table 11 below.."	
5.	The report records that: "Above observations and calculations indicates **that the unit operates its ZLD systems regularly which are adequate to handle the spent wash and other effluents generated during the operation of Molasses based distillery plant of the unit**."	Pg. 144
6.	The report records that for storage of raw/conc. spent wash, the unit has impermeable lagoons. In the Respondent No. 4's submission, this would mean that impermeable lagoons store concentrated spent wash without letting it seep into the ground. These impermeable lagoons are designed to prevent seepage, which prevents the risk of groundwater contamination.	Pg. 142
7.	"The above observations and data indicates that the unit has setup systems to achieve ZLD and complied with ZLD conditions as stipulated in CCA issued by the UPPCB"	Point iv. @pg. 153

8.	Analysis result of sample collected from ETP outlet shows pH – 7.5, TSS – 23 mg/I, COD 49 mg/l, BOD – 08 mg/l, TDS – 1572 mg/l and colour – BDL which indicated that treated effluent from ETP is suitable for discharge/land application.	Pg. viii. @pg. 154
9.	The report records that: "b. During the visit all three plants were found operational including plant-machinery and effluent management systems. c. Unit is having 5 borewells with valid UPGWD NOC to abstract ground water and the abstraction is within permissible limits."	Pg. 161
10.	"During the visit, the joint team didn't found any dug-wells/borewells for discharging the industrial waste water into the ground within the industrial premises"	Point d @Pg. 161
11.	Unit has installed PTZ cameras at boundary wall near lagoons of Molasses plant, MEE & DDGS area in Grain Plaint with connectivity to CPCB and SPCB servers.	Point f @Pg. 161

22. Pertinently, even the said joint inspection report prepared pursuant to the inspection dated 17.08.2023 has found the unit to be materially compliant. It is only a purported minor deviation in the form of excess spent wash found stored in the lagoons, that has been pointed out and recommended to be resolved. In the aforesaid Joint inspection report 04.09.2023, in this regard, it has been noted that:

Observation: "*The joint inspection team observed that 02 no. of lagoons of 14000 m3 capacity were filled with spent wash (**approx. 80% volume**) and 01 lagoon of 6500 m3 capacity was found filled with spent wash of approx. 10% volume."*

Response to the observation:

23. In the submission of the answering Respondent, the said report contains inaccurate observations regarding the storage of spent wash levels. In fact, the report itself records that the recording of spent wash in the said report was based on approximation and no scientific method was applied in calculating such data. It is submitted that: (i) in the absence of a standardized or precise methodology, genuine concerns are raised about the reliability and accuracy of the recorded data pertaining to spent wash; and (ii) such approximations can lead to significant inaccuracies, especially when dealing with large volumes like those in the lagoons. Without precise measurements, there's a risk of misrepresentation of the actual volume of spent wash. Accordingly, in the submission of the answering Respondent, the data used in the joint inspection report may not be used / taken at face value.

24. Without prejudice to the aforesaid, it is submitted that the reason for excess spent wash was on account of unprecedent rainfall in July 2023, as set out in detail at paragraphs 9 to 13 above. In view of the aforesaid, it is submitted that the excess reported during inspection was the result of excessive water fed from a heavy rainfall, which was beyond the Respondent No. 4's control.

25. Further, as explained in paragraph 2 above, considering the fact that the unit is a ZLD compliant unit such that no part of the effluent is

discharged outside the unit; and further, that the lagoons in question were properly lined and impermeable, in the submission of the answering Respondent, no sort of environmental pollution *at all* has been caused on account of the Respondent's unit.

26. As regards the observation regarding lagoon of 6500 m3 capacity, it is pertinent to note that this lagoon lacked supply and suction pipeline arrangements, as well as pump systems, clearly indicating that it was not actively in use. Further, the lagoon is open to the sky and accumulated the alleged quantity of water during heavy rainfall in July and August 2023. The presence of green vegetation at the bottom of this empty lagoon is a clear indication that the water present was primarily rainwater. Therefore, any allegation of spent wash being stored in this lagoon is unfounded and lacks factual basis.

27. **<u>Observation</u>**: *Analysis results of samples collected from Borewell and piczo well located within molasses hused distillery plant were found within the permissible limit as per BIS IS 10500:2012 except phenolic compounds (0.075 mg/l against the norm of 0.002 mg/) found in Borewell.*

Analysis results of samples collected from Borewell and piezo well located within grain based distillery plant were found within the permissible limit as per BIS IS 10500:2012 except phenolic compounds (0.024 mg/l and 0.295 mgA against the norm of 0.002 mg/) and colour (16 colour units against the norm of 15 colour unit).

<u>Response to the observation</u>:

28. As regards the minor deviation in phenolic compound levels observed in the analysis results from both the molasses-based and

grain-based distillery plants, ***first and foremost***, it may be noted that both the inspection reports confirm that the Respondent's unit is ZLD complaint and that no part of the effluent is being discharged outside the unit. That being the case, when no part of the effluent is actually permeating into ground water, there is no question of attributing any blame whatsoever in this regard to the Respondent. In fact, the fact that apart from phenolic compounds, all other parameters of the groundwater samples have been found to be within limits / standards itself corroborates the statement that no part of the effluent is being discharged into the open by the Respondent's unit. Had effluent been discharged by the Respondent, *surely*, that would have had an impact on the other parameters of groundwater.

29. In any case, the fact of the matter is that the source of phenolic compound cannot be traced to the operations of the Answering Respondent. The effluent of the answering Respondent does not contain phenolic compounds. The same is also evident from the respective inspection report as well as an independent report of IIT Roorkee. The report of IIT Roorkee explicitly states that the phenolic compounds were below detection limits implying that the source of phenolic compounds cannot be attributed to the operations of the Answering Respondent. A copy of the report of IIT Roorke is annexed herewith and marked as **Annexure R-4**.

30. In fact, the presence of phenolic compounds may actually be attributable to disposal of waste by the paper industry in the immediate vicinity of the answering Respondent. The answering Respondent is filing photographs alongwith the present objections to show that the nearby paper mills have occupied lands in the immediate neighbourhood of the Respondent's unit. The said lands

are being used by the paper mills to stack / dump waste. In fact, the said site was also visited by the inspection team of CPCB, UPPCB, MoEF on 17.01.2024. This paper waste has excessive phenolic compounds and it is as a result of the same that phenolic compounds have been found to be beyond parameters in the groundwater reports. A copy of the photographs of the nearby paper mills is annexed herewith and marked as **Annexure R-5**.

31. In fact, the answering Respondent has also written letters to the Administration to take action against dumping of paper water adjacent to the main gate of the Respondent's unit. In this regard, *inter alia* letter dated 15.11.2023 addressed to the UPPCB may be considered. However, suitable action has not been taken till date. A copy of the letter dated 15.11.2023 is annexed herewith and marked as **Annexure R-6**.

32. In view of the above, it is the respectful submission of the answering Respondent that no part of the blame of higher presence of phenolic compounds found in the groundwater samples can be attributed to the Answering Respondent.

33. **Recommendation**: *Unit shall consume the raw spent wash stored in the lagoons through MEE followed by incinerator within three months by restricting its production capacity and thereafter shall dismantle the excess spent wash storage capacity of lagoons restricting it to 7 days storage of concerneted spent wash. Accordingly, unit shall prepare and submit time-bound action plan to UPPCB*

<u>Response to recommendation</u>:

34. As regards the recommendation regarding consuming the raw spent wash stored in the lagoons through MEE followed by incinerator, it is submitted that unit has already taken steps to comply with the recommendation.

35. In view of the above, it is evident that the Respondent No. 4 undertook steps to reduce the spent wash and has demonstrated successful compliance efforts. The observation that the quantity of spent wash in lagoon exceeded the permissible capacity was solely due to large volume of water that got poured in lagoon due to exceptional circumstances i.e., rainfall, which is beyond the control of the Respondent No. 4. In such circumstances, where the Respondent No. 4 has maintained a largely compliant track record, and the observation was noted due to uncontrollable factors like weather conditions, it is submitted that the Answering Respondent has been in compliance with the relevant regulations applicable to its unit.

36. Recommendation: *Unit shall install flowmeter at the outlet of 40KLD ETP located at bottling plant. Unit to maintain logbook w.r.t freshwater consumption and effluent generation and management in bottling plant*.

Response to recommendation: As regards the aforesaid recommendation, it is submitted that the unit has installed the flow meter at the outlet of 40 KLD ETP located at Bottling Unit. Further, the Unit is maintaining a logbook for fresh water generation and effluent generation at the bottling plant. Therefore, in the Respondent No. 4's submission, the aforesaid recommendation has been complied with by the Unit. A copy of the readings of the

flowmeter at the outlet of 40 KLD ETP located at Bottling Unit is annexed herewith and marked as **Annexure R-7**. A copy of the logbook for fresh water generation and effluent generation at the bottling plant on sample basis is annexed herewith and marked as **Annexure R-8.**

None of the inspections conducted have revealed any contamination or discharge and accordingly, Respondent No. 4 has not caused any environmental pollution

37. It is submitted that not a single drop of effluent has either permeated through the lagoon nor overflown from lagoon at any point of time. In this regard, it is relevant to note that the report dated 03.08.2023 explicitly records that that during the inspection, no effluent was found being discharged outside the premises. In this regard, it is also relevant to note the following conclusions drawn in the inspection report dated 4.09.2023:

> "*m. per the analysis results of samples collected from handpumps in village Bhikki, all the parameters are within the permissible limits as per BIS (IS 10500: 2012). COD value of 07 mg/l was found in the groundwater sample collected from the shallow depth handpump. As per the analysis results of samples collected from handpumps in village Nirana, all the parameters are within the permissible limits as per BIS (IS 10500: 2012).* ***Team didn't observed any discharge of spent wash and industrial wastewater in nearby fields during the visit.***
>
> *n. The water quality of pond located at Khasra No. 333 in Nirana village doesn't indicate the characteristics of*

industrial effluent however it shows the characteristics of domestic wastewater. Solid waste dumping was observed on the banks of pond. Team observed that domestic wastewater is being discharged into this pond.

o. Analysis results of the samples collected from the Jat Mujheda drain indicates that the drain is carrying industrial effluent. The change in BOD & COD values between upstream & downstream sampling locations of the Jatt Mujheda drain is not significant enough to reflect the impact of distillery effluent. ***Also, during visit joint team didn't found any provision of discharge from the unit M/s Triveni Engineering & Industries Ltd., Alco-Chemical Complex in drain****. Hence, the deterioration in the water quality of Jat Mujedha drain is a cumulative effect due to industries located in the vicinity of the drain*."

38. Additionally, the report dated 04.09.2023 records that for storage of raw/conc. spent wash, the unit has impermeable lagoons. In the Respondent No. 4's submission, this would mean that impermeable lagoons store concentrated spent wash without letting it seep into the ground. These impermeable lagoons are designed to prevent seepage, which prevents the risk of groundwater contamination. Accordingly, there was no question of any contact with ground water.

39. In view of the aforesaid, it is submitted that since no effluent has permeated through the lagoon, there has been no contamination of ground water, as has also been recorded in the inspection reports.

Consequently, no environmental pollution can be attributed to the Respondent No. 4.

40. In the Respondent No. 4's submissions, it is evident that the unit has effectively managed its effluent and operations, with no indication of environmental pollution or groundwater contamination directly attributable to its activities. Therefore, it is submitted that the Unit has adhered to requisite environmental regulations.

41. Accordingly, it is the submission of the answering Respondent that the present proceedings against the answering Respondent deserve to be closed.

PRAYER

In view of facts and circumstances, it is prayed that this Hon'ble Court may be pleased to:-

1. Dismiss the instant Original Application filed by the Applicant;

2. Pass any other order/direction as this Hon'ble Court may deem fit.

RESPONDENT NO. 4
THROUGH

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BABAR ALI ... APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS. ... RESPONDENTS

AFFIDAVIT

I, Rajeev Vihan, aged about 58 years, s/o Rajan Singh, presently working as General Manager of Respondent No. 4, resident of A-402, Ivory Tower GH-4, Sector -5, Vasundhra, Ghaziabad, Uttar Pradesh – 201012, India do hereby solemnly affirm and declare as under:

1. That I am the authorised representative of the Respondent No. 4 in the above-mentioned Objections and am well conversant with the facts and circumstances of the case and as such I am competent to swear this affidavit.

2. That I state that I have read and understood the contents of the accompanying Objections. The same has been drafted by counsel under my instructions. I state that the contents are true and correct to my knowledge, and on the basis of legal advice received and believed to be true. Nothing material has been concealed.

DEPONENT

RAHUL SHARMA
NOTARY
Distt. Muzaffarnagar (U.P.)

16 APR 2024

VERIFICATION:-

Verified at MUZAFFARNAGAR on this 16th day of April 2024 that the contents of my above affidavit are true and correct to my knowledge and no part thereof is false and nothing material has been concealed therefrom.

NOTARY

Trivedi Engg. & Pvt. Ltd. ALCO-DIV. Muzaffarnagar

DEPONENT

GOVT OF INDIA

Identified by

PARDEEP KUMAR
Advocate
Ex.D.G.C.(Civil)
Ch.No.C-28,Reg.No.-1978/95
Collectorate,Muzaffarnagar
Mobile-9411030575
Email-advocatepradeepkumarmzn@gmail.com

Sworn before me today about 11 a.m. the deponent is/are identified by Shri Pradeep Kumar ..... I have satisfied myself by examining the deponent who understands the contents of the affidavit which has been read out and explained by me to the deponent fee charged Rs.....

NOTARY, DISTRICT MUZAFFARNAGAR

RAHUL SHARMA
NOTARY
Distt. Muzaffarnagar (U.P.)

16 APR 2024

India Meteorological Department
Hydromet Division, New Delhi

Annexure R-1

DISTRICT-WISE RAINFALL DISTRIBUTION

NO	MET SUBDIVISION/UT/STATE/DISTRICT	Day: 16-08-2023				Period:01-06-2023 To 16-08-2023			
		ACTUAL (mm)	NORMAL (mm)	%DEP.	CAT.	ACTUAL (mm)	NORMAL (mm)	% DEP.	CAT.
[illegible]	SITAPUR	0.7	8.9	-92%	LD	291.1	531.6	-45%	[illegible]
[illegible]	[illegible]	1.0	10.9	-100%	NR	385.4	569.3	-32%	[illegible]
[illegible]	[illegible]	0.0	11.2	-100%	NR	410.6	532.9	-23%	[illegible]
[illegible]	[illegible]	0.0	3.0	-100%	NR	248.4	409.2	-39%	[illegible]
[illegible]	[illegible]	0.0	6.2	-100%	NR	484.6	504.0	-4%	[illegible]
	SUBDIVISION : WEST UTTAR PRADESH	0.5	9.3	-94%	LD	457.0	446.5	2%	[illegible]
1	AGRA	0.1	5.4	-98%	LD	268.6	349.8	-23%	[illegible]
2	ALIGARH	0.5	6.5	-92%	LD	316.2	389.0	-19%	[illegible]
[illegible]	[illegible]	0.0	13.0	-100%	NR	401.8	539.4	-26%	[illegible]
[illegible]	[illegible]	0.0	5.2	-100%	NR	294.7	335.7	-12%	[illegible]
[illegible]	[illegible]	0.0	10.4	-100%	NR	630.4	444.9	42%	[illegible]
[illegible]	[illegible]	0.1	5.4	-100%	NR	317.7	337.6	-6%	[illegible]
7	[illegible]	0.0	10.9	-100%	NR	474.3	530.8	-11%	[illegible]
	BIJNOR	0.0	14.3	-100%	NR	942.6	622.3	51%	[illegible]
	BULANDSAHAR	0.2	7.0	-98%	LD	270.7	352.2	-23%	[illegible]
10	ETAH	1.0	7.7	-87%	LD	521.6	329.8	58%	[illegible]
11	ETAWAH	0.0	7.6	-100%	NR	384.8	366.4	5%	[illegible]
12	[illegible]		7.9		ND	412.4	380.4	8%	[illegible]
13	[illegible]	0.0	4.4	-100%	NR	176.5	297.4	-41%	[illegible]
[illegible]	[illegible]		4.3		ND	161.7	299.7	-46%	[illegible]
15	[illegible]	0.0	11.2	-100%	NR	643.4	458.7	40%	[illegible]
[illegible]	[illegible]	0.0	6.5	-100%	NR	306.5	430.2	-29%	[illegible]
[illegible]	[illegible]	3.3	4.6	-29%	[illegible]	265.0	379.8	-30%	[illegible]
18	JALAUN	0.0	8.6	-100%	NR	399.0	424.7	-6%	[illegible]
19	JHANSI	0.0	10.2	-100%	NR	423.5	478.9	-12%	[illegible]
	KANNAUJ	0.0	8.2	-100%	NR	457.7	425.4	8%	[illegible]
[illegible]	[illegible]	0.0	12.1	-100%	NR	498.7	545.8	-9%	[illegible]
22	[illegible]	0.0	7.5	-100%	NR	433.3	391.7	11%	[illegible]
23	[illegible]	0.7	9.6	-93%	LD	526.5	429.6	22%	[illegible]
24	[illegible]	10.0	8.6	16%	[illegible]	240.4	330.2	-27%	[illegible]
25	MEERUT	1.4	10.7	-87%	LD	647.9	431.8	50%	[illegible]
26	MORADABAD	0.0	9.2	-100%	NR	644.0	571.7	13%	[illegible]
27	MUZAFARNAGAR	0.0	13.6	-100%	NR	670.1	441.8	52%	[illegible]
[illegible]	[illegible]	0.0	8.1	-100%	NR	198.2	558.1	-64%	LD
[illegible]	[illegible]	0.0	8.7	-100%	NR	399.5	475.3	-16%	[illegible]
[illegible]	[illegible]	0.0	7.8	-100%	NR	493.8	431.8	14%	[illegible]
[illegible]	[illegible]	0.0	11.7	-100%	NR	325.9	511.0	-36%	[illegible]
[illegible]	[illegible]	0.0	14.2	-100%	NR	188.5	365.0	-48%	[illegible]
[illegible]	[illegible]	0.0	10.6	-100%	NR	713.4	520.9	37%	[illegible]
	SUBDIVISION : UTTARAKHAND	0.7	18.8	-96%	LD	942.9	817.3	15%	[illegible]
1	ALMORA	0.0	14.3	-100%	NR	545.2	560.9	-3%	[illegible]
[illegible]	[illegible]	0.0	14.3	-100%	NR	1560.6	560.9	178%	[illegible]
[illegible]	[illegible]	0.0	13.3	-99%	LD	861.9	515.6	67%	[illegible]
[illegible]	[illegible]	0.0	10.5	-100%	NR	768.0	902.5	-15%	[illegible]
[illegible]	[illegible]	8.0	19.7	-59%	[illegible]	1603.1	1017.3	58%	[illegible]

Note: *The rainfall values are rounded off upto one place of decimal

Annexure R-2 colly

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संदर्भ सं0 / TEIL/UPPCB/ 5369 दिनांक : 28.07.2023

क्षेत्रीय अधिकारी
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
C–बी, नई मण्डी,
मुजफ्फरनगर–251001

विषय :– माह–जुलाई–2023 में बरसात की सूचना के सम्बन्ध में।

महोदय,

उपरोक्त विषयांतर्गत महोदय को सादर अवगत कराना है कि हमारी इकाई मैसर्स त्रिवेणी इंजीनियरिंग एण्ड इण्ड0 लिमिटेड, (दल्को केमिकल काम्प्लेक्स), भिक्की बिलासपुर, जौली रोड, मुजफ्फरनगर द्वारा प्राप्त रिकार्ड के अनुसार माह–जुलाई–2023 में लगभग 625 mm बारिश हुई है। दैनिक विभिन्न वितरण आपके सुलभ संदर्भ हेतु पत्र के साथ संलग्न है।

इस सम्बन्ध में आपको यह भी अवगत कराना है कि 625 mm वर्षा जल के साथ–साथ प्लांट एरिया का सतह पर जल प्रवाह (Surface runoff) भी हमारे भण्डारण लैगून में गया है, जिसके कारण हमारे लैगून का स्तर बढ़ा है।

सूचनार्थ सादर प्रेषित है।

धन्यवाद,
कृते मैसर्स त्रिवेणी इंजीनियरिंग एण्ड इण्ड0 लिमिटेड
(दल्को केमिकल काम्प्लेक्स)

28/07/23
(अधिकृत हस्ताक्षरी)

28.7.23

संलग्नक : उपरोक्तानुसार

Triveni
ENGINEERING & INDUSTRIES LTD.

+91 [illegible]
www.[illegible].com

TEIL /UPPCB/ 5 7-19

September 22, 2023

Chief Environment Officer C-3
T.C.-12 V, Vibhuti Khand
Gomtinagar,
Lucknow-226010

Sub: Show Cause Notice dated 03.08.2023 subsequent to the joint inspection by City Magistrate – Muzaffarnagar and Assistant Environment Officer - U.P.Pollution Control Board – Muzaffarnagar of M/s Triveni Engineering and Industries Limited (Alco Chemical Complex Molasses Distillery) – Muzaffarnagar on 29-07-23.

Re: Letter no H-98845/C-3/Water-600/2023 dated 03.08.2023

Dear Sir,

This has reference to your above Letter received by us on 08.09.2023 through an e-mail sent by R.O. (U.P. Pollution Control Board), Muzaffarnagar whereby you have shared some observations from the inspection referred above and required us to show cause on account of the observation about finding spent wash stored in the premises in excess of the permissible limit.

At the very outset with utmost respect with would like to state that the said observation is not correct as is stated. There is no amount of spent wash stored in our lagoons that was in excess of the permissible limit which may be seen from our submissions made hereafter.

Before we respond to the finding leading to the letter under reference we would like to express that our unit is following all the guidelines / charters issued from time to time by CPCB and state pollution control Board.

The unit has installed advanced process technologies including multi-effect Evaporator (MEE) and Incineration boiler that enables the unit to achieve the position of Zero Liquid Discharge (ZLD) comprehensively and accordingly we are strictly ZLD compliant with absolutely no liquid discharge. In fact, during the visit of UPPCB officials & City Magistrate Muzaffarnagar on 29.07.2023, unit was found fully complying with the ZLD conditions and this fact even was acknowledged by the inspecting authorities during their inspection.

The observation in your letter under reference here about finding excess spent wash, proceeds on the basis of CPCB directions issued under section 18(1) B of Water (Prevention and Control of Pollution) Act 1974, F No B 410/PCI-III/Dist/NGRBA/2014-2015 dated 24.02.2015, which is reproduced as follows for sake of your convenient reference:

"The storage facility provided for spent wash shall be properly lined and made impermeable and the storage capacity at any stage shall not exceed 07 days equivalent of production and excess storage facilities beyond this shall be levelled or dismantled by 31.03.2016 or 30.06.2016"

In this regards first and foremost it is pertinent to mention here that our lagoons wherein spent wash is stored, are properly lined and impermeable as per the standards & guidelines prescribed by CPCB. Accordingly, nothing contained in the lagoons permeates through it at all. Therefore, there is no question of any contact with ground water.

Further noteworthy is also the fact that in compliance to the direction of CPCB F. No. B 410/PCI-III/Dist/NGRBA/2014-2015 dated 24.02.2015, we had already demolished one of the lagoon rendering it completely unfit for any storage. Unit had already informed to CPCB vide our letter dated March 3, 2015 regarding the same. Copy of letter is enclosed (Annexure 1) . Nothing was found stored in that lagoon and this fact is also acknowledged in your letter under reference that this lagoon was not in use by the unit at the time of inspection on 29.07.2023.

During last various inspections (Annexure-2), it was well accepted by the inspecting teams that the said lagoon is in demolished condition and unfit for use.

PTZ cameras are also installed for round the clock monitoring of the lagoons and these cameras are directly connected to the servers UPPCB & CPCB. You will appreciate that this lagoon was never in use in past.

It is further very important to point out here that unit has always maintained that its lagoons hold much less quantity of spent wash at any given time than even the permissible upper limit of 12600 KL. At no point in time in past during last inspections (Annexure 2) have the quantity of spent wash in lagoon been ever questioned. The permissible storage quantity was checked and always found well within the permissible limit by the authorities in the same lagoons. In each inspection, we were found completely ZLD compliant and also complying with all the other parameters.

The case this year as well and most specifically during the current inspection in question, was no different from past inspections. The only difference this year was severe rainfall in month of July'23 which to common knowledge, had broken all records of last 45 years. Sensing an unusual situation this year and its possible effect, a letter dated 28.07.23 was sent in this regard by the unit to UPPCB informing possible impact of unusually heavy rainfall this year

(Annexure 3). The Indian meteorological department data published by them (Annexure -4) shows 52% extra rain fall recorded in this monsoon.

Reference is now drawn to the table given in your letter showing status of lagoons existing in the premises, which is reproduced here for sake of convenience:

S. No.	Lagoon capacity	Status of lagoon at the time of inspection	Spent wash stored (30 % sludge accumulated)	Permissible capacity (7 days)	Excess storage as on 29.07.23
1	14000 KL	Approx.13000 KL filled in lagoon	7800 KL	6300 KL	1500 KL
2	14000 KL	Approx..13000 KL filled in lagoon	7800 KL	6300 KL	1500 KL
		Total	15600 KL	12600 KL	3000 KL
3	6500 KL	**Not in use**			

Reading of the table above gives an impression that 3000 KL of excess storage was found on 29.07.23. What is of relevance here is that how much of spent wash actually was stored and not the storage capacity. The table reports 15600 KL of spent wash found stored in the lagoons as against permitted 12600 KL. It is important to note here that as per the data of department of cane research Centre - Muzaffarnagar rainfall of 625 mm happened in month of July, 2023 in the district of Muzaffarnagar (Annexure 3). The calculations based on this it clearly shows that of 15600 KL spent wash reported in the table above, 6750 KL was water directly fed from the rains itself. The quantity of spent wash excluding the above quantity of 6750 KL of rain water, was 8850 KL only which was actually very well within permissible limits only. You will appreciate that our factory was flooded with water and we had submitted the photographs to UPPB RO office (Annexure 4)

To reduce the lagoon level upto the permissible limit unit has taken two steps

i. Unit had reduced its production capacity from 200 KLD to 133.41 KLD in the month of July 2023 to reduce the lagoon levels which were filled with excess rain water and run off, through the MEE followed by Incineration Boiler (Certificate from Excise department in regards to the production in month of July'2023 enclosed as (Annexure 5).

ii. Apart from the above, Unit had stopped its complete production from 05.08.2023 to 10.08.2023 for five days, during this period MEE followed incineration was in operation to reduce the lagoon levels which was filled with rain water and surface runoff. During this period, we have reduced approx.6400 KL spent wash stored in lagoon.

iii. We would also like to inform you that unit has installed real time Online Continuous Monitoring Systems and which is directly connected to the UPPCB & CPCB servers and they can access the data at any point of time.

We are regularly sending monthly report to UPPCB of spent wash generation, MEE feed and slop used in Boiler. Till date we have not received any complaints or observations regarding any deviation of quantity.

In the past years, unit had been inspected by the various government authorities in which unit was always found complying all the directions and norms prescribed by the CPCB and UPPCB.

Apart for the above, unit is complying all the conditions of Water Consent issued under Water (Pollution & Control) Act-1974 and operating unit with best available technology in the world for zero liquid discharge.

In view of our above submissions it is clear that unit was completely compliant of all its obligations prescribe under law by CPCB and UPPCB and even the quantity of spent wash stored in the lagoon was fully within the permissible limits and the excess reported during inspection was the result of excessive water fed from the unusually heavy rainfall in the month of inspection for which also the information was sent proactively by the unit to the concerned RO. It is evident that not a single drop of effluent has either permeated through the lagoon nor overflown from lagoon at any point of time. Thus, no violation of Environmental Protection Act has occurred. Since any contamination of ground water has not happened so there is no question of adverse impact on public health. Since, it was the natural calamity, we would request you not to consider any actions as referred in your notice and revoke the said notice.

In case your good-self requires any clarification, we shall be happy to assist in person for any clarification to our responses above.

For **Triveni Engineering & Industries Ltd;**
Alco Chemical Complex, Muzaffarnagar

(Authorized Signatory)
Encl. : As above
CC: Regional officer UPPCB B-6 New Mandi Muzaffarnagar

60

Triveni
ENGINEERING & INDUSTRIES LTD.

ALCO CHEMICAL COMPLEX
[illegible], Jolly Road, Distt. : Muzaffarnagar - 251 001, U.P., India
Tel.: [illegible] - Fax : [illegible]
Website : www.trivenigroup.com

Date: 3rd March, 2015

Mr. Dinabandhu Gouda
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi – 110032

Dear Sir,

Further to your inspection [illegible], our letter dated 18th Feb, 2015 and e-mail dated 27th Feb, 2015, we once again reiterate that we have complied with the only two minor verbal suggestions given by you as follows:

1. We have scrapped the bottom of the empty lagoon as per your wishes. You are well aware and have observed and it again may be noted that this lagoon is totally disconnected from spent wash system and it is totally empty and is not in use. It may again be noted that this lagoon is only meant for fire water reservoir and approved certificate from the Fire department – Muzaffarnagar has already been provided to you along our letter dated 18th Feb, 2015. The photographs of the same have already been sent to you vide our e-mail dated 27th Feb, 2015.

2. We have constructed the water catchment pits in our bio-compost field as suggested by you.

As requested in our letter dated 2nd March, 2015, you are once again requested to please immediately visit our site for the inspection to verify the compliance of the above.

Thanking you

Yours Sincerely,

Authorized Signatory

TRUE COPY

Annexure-2

Government Authorities visited at M/s Triveni Engineering & Industries Ltd Alco chemical complex Muzaffarnagar				
S.no	Date	Name of Authorities	Name of Officer	Remark
1	06.02.2021	NSI kanpur	Mr Anoop Kanoujia	Validation
2	07.01.2021	UPPCB	Mr Vipul AEE	
3	21.01.2022	UPPCB & CPCB third party	Mr. Avinash Deshmukh, Dr Burshe	VSI pune third party CPCB inspection
4	09.03.2022	MOEF	Dr. Preeti Tripathi	Annual Inspection
5	08.06.2022	IIT Roorkee	Dr P mondal	Validation
6	29.11.2022	CPCB New Delhi	Dr. Priyanka chaudhary (scientist-C)	In context to the prayagraj High court order GH
7	06.02.2023	ADM +UPPCB	Mr. Vipul UPPCB AEE and ADM	As per the DM oder
8	25.02.2023	VSI Pune (Third party CPCB)	Mr.Avinash Deshmukh	Annual inspection by the third party technical institute
9	16.06.2023	MOEF Lucknow	Dr. Preeti Tripathi	Annual inspection by MoEF

Annexure-3 34

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संदर्भ सं0 / TEIL/UPPCB/ 5369

दिनाँक : 28.07.2023

क्षेत्रीय अधिकारी
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
C–बी, नई मण्डी,
मुजफ्फरनगर–251001

विषय :– माह–जुलाई–2023 में बरसात की सूचना के सम्बन्ध में।

महोदय,

उपरोक्त विषयांतर्गत महोदय को सादर अवगत कराना है कि हमारी इकाई मैसर्स त्रिवेणी इंजीनियरिंग एण्ड इण्ड0 लिमिटेड, (यूनिट केमिकल काम्प्लेक्स), भिक्की बिलासपुर, जौली रोड, मुजफ्फरनगर द्वारा प्राप्त रिकार्ड के अनुसार माह–जुलाई–2023 में लगभग 625 mm बारिश हुई है। संलग्न लिखित विवरण आपके सुलभ संदर्भ हेतु पत्र के साथ संलग्न है।

इस सम्बन्ध में आपको यह भी अवगत कराना है कि 625 mm वर्षा जल के साथ–साथ प्लांट एरिया का सतह पर जल प्रवाह (Surface runoff) भी हमारे भण्डारण लैगून में गया है, जिसके कारण हमारे लैगून का स्तर बढ़ा है।

सूचनार्थ सादर प्रेषित है।

धन्यवाद,
कृते मैसर्स त्रिवेणी इंजीनियरिंग एण्ड इण्ड0 लिमिटेड
(यूनिट केमिकल काम्प्लेक्स)

28/07/23

(अधिकृत हस्ताक्षरी)

संलग्नक: उपरोक्तानुसार

28-7-23
क्षेत्रीय अधिकारी
उ० प्र० प्रदूषण नियंत्रण बोर्ड
मुजफ्फरनगर

Rainfall Details - Month of July 23		
Sr. No.	Company Data (mm)	
1	01-07-23	15.00
2	02-07-23	0.00
3	03-07-23	0.00
4	04-07-23	0.00
5	05-07-23	24.60
6	06-07-23	74.00
7	07-07-23	11.20
8	08-07-23	98.20
9	09-07-23	83.40
10	10-07-23	41.00
11	11-07-23	67.80
12	12-07-23	8.40
13	13-07-23	90.00
14	14-07-23	0.00
15	15-07-23	0.00
16	16-07-23	0.00
17	17-07-23	3.00
18	18-07-23	2.00
19	19-07-23	0.00
20	20-07-23	0.00
21	21-07-23	0.00
22	22-07-23	2.50
23	23-07-23	0.00
24	24-07-23	0.00
25	25-07-23	11.30
26	26-07-23	3.30
27	27-07-23	11.00
28	28-07-23	78.20
Total Rainfall (mm)		624.90
Total Rainfall Till Date		
Total F.Y. (1 June+Feb+Mar+Apr+May+June+July = 789.80 mm		

India Meteorological Department
Hydromet Division, New Delhi

Annexure-4

DISTRICT-WISE RAINFALL DISTRIBUTION

S.NO	MET SUBDIVISION/UT/STATE/DISTRICT	Day: 16-08-2023				Period:01-06-2023 To 16-08-2023			
		ACTUAL (mm)	NORMAL (mm)	%DEP.	CAT.	ACTUAL (mm)	NORMAL (mm)	% DEP.	CAT.
[illegible]	SITAPUR	0.7	8.9	-92%	LD	291.1	531.6	-45%	[illegible]
[illegible]	[illegible]	1.0	10.9	-100%	NR	385.4	569.3	-32%	[illegible]
[illegible]	[illegible]	0.0	11.2	-100%	NR	410.6	532.9	-23%	[illegible]
[illegible]	[illegible]	0.0	3.0	-100%	NR	248.4	409.2	-39%	[illegible]
[illegible]	[illegible]	0.0	6.2	-100%	NR	484.6	504.0	-4%	[illegible]
	SUBDIVISION : WEST UTTAR PRADESH	0.5	9.3	-94%	LD	457.0	446.5	2%	[illegible]
1	AGRA	0.1	5.4	-98%	LD	268.6	349.8	-23%	[illegible]
2	ALIGARH	0.5	6.5	-92%	LD	316.2	389.0	-19%	[illegible]
[illegible]	[illegible]	0.0	13.0	-100%	NR	401.8	539.4	-26%	[illegible]
[illegible]	[illegible]	0.0	5.2	-100%	NR	294.7	335.7	-12%	[illegible]
[illegible]	[illegible]	0.0	10.4	-100%	NR	630.4	444.9	42%	[illegible]
[illegible]	[illegible]	0.1	5.4	-100%	NR	317.7	337.6	-6%	[illegible]
7	[illegible]	0.0	10.9	-100%	NR	474.3	530.8	-11%	[illegible]
	BIJNOR	0.0	14.3	-100%	NR	942.6	622.3	51%	[illegible]
	BULANDSAHAR	0.2	7.0	-98%	LD	270.7	352.2	-23%	[illegible]
10	ETAH	1.0	7.7	-87%	LD	521.6	329.8	58%	[illegible]
11	ETAWAH	0.0	7.6	-100%	NR	384.8	366.4	5%	[illegible]
12	[illegible]		7.9		ND	412.4	380.4	8%	[illegible]
13	[illegible]	0.0	4.4	-100%	NR	176.5	297.4	-41%	[illegible]
[illegible]	[illegible]		4.3		ND	161.7	299.7	-46%	[illegible]
15	[illegible]	0.0	11.2	-100%	NR	643.4	458.7	40%	[illegible]
[illegible]	[illegible]	0.0	6.5	-100%	NR	306.5	430.2	-29%	[illegible]
[illegible]	[illegible]	3.3	4.6	-29%	[illegible]	265.0	379.8	-30%	[illegible]
18	JALAUN	0.0	8.6	-100%	NR	399.0	424.7	-6%	[illegible]
19	JHANSI	0.0	10.2	-100%	NR	423.5	478.9	-12%	[illegible]
	[illegible]	0.0	8.2	-100%	NR	457.7	425.4	8%	[illegible]
	[illegible]	0.0	12.1	-100%	NR	498.7	545.8	-9%	[illegible]
22	[illegible]	0.0	7.5	-100%	NR	433.3	391.7	11%	[illegible]
23	[illegible]	0.7	9.6	-93%	LD	526.5	429.6	22%	[illegible]
24	[illegible]	10.0	8.6	16%	[illegible]	240.4	330.2	-27%	[illegible]
25	MEERUT	1.4	10.7	-87%	LD	647.9	431.8	50%	[illegible]
26	MORADABAD	0.0	9.2	-100%	NR	644.0	571.7	13%	[illegible]
27	MUZAFARNAGAR	0.0	13.6	-100%	NR	670.1	441.8	52%	[illegible]
[illegible]	[illegible]	0.0	8.1	-100%	NR	198.2	558.1	-64%	LD
[illegible]	[illegible]	0.0	8.7	-100%	NR	399.5	475.3	-16%	[illegible]
[illegible]	[illegible]	0.0	7.8	-100%	NR	493.8	431.8	14%	[illegible]
[illegible]	[illegible]	0.0	11.7	-100%	NR	325.9	511.0	-36%	[illegible]
[illegible]	[illegible]	0.0	14.2	-100%	NR	188.5	365.0	-48%	[illegible]
[illegible]	[illegible]	0.0	10.6	-100%	NR	713.4	520.9	37%	[illegible]
	SUBDIVISION : UTTARAKHAND	0.7	18.8	-96%	LD	942.9	817.3	15%	[illegible]
1	ALMORA	0.0	14.3	-100%	NR	545.7	568.9	-3%	[illegible]
[illegible]	[illegible]	0.0	14.3	-100%	NR	1560%	560.9	178%	[illegible]
[illegible]	[illegible]	0.0	13.3	-99%	LD	861.9	515.6	67%	[illegible]
[illegible]	[illegible]	0.0	10.5	-100%	NR	768.0	902.5	-15%	[illegible]
[illegible]	[illegible]	8.0	19.7	-59%	[illegible]	1603M	1017.3	58%	[illegible]

Note: "The rainfall values are rounded off upto one place of decimal"

Email : romuzaffarnagar@uppcb.in

क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर
U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR

6–बी, नई मण्डी, मुजफ्फरनगर–251001 (उ०प्र०)

संदर्भ सं० Ref No. 800/c/T-52/MZR/2023

दिनांक Dated 14-11-2023

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त–3)
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
लखनऊ।

विषयः–मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (एल्को कैमिकल कॉम्प्लैक्स), ग्राम भिक्की बिलासपुर, जौली रोड, मुजफ्फरनगर के विरूद्ध जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 यथासंशोधित की धारा 33ए के अन्तर्गत जारी कारण बताओ नोटिस के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है कि मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 सं0 406/2023 बाबर अली बनाम स्टेट ऑफ यू0पी0 एण्ड अदर्स में पारित आदेश दिनांक 23.05.2023 के अनुपालन में उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (एल्को कैमिकल कॉम्प्लैक्स), ग्राम भिक्की बिलासपुर, जौली रोड, मुजफ्फरनगर का निरीक्षण नगर मजिस्ट्रेट मुजफ्फरनगर के साथ दिनांक 29.07.2023 को किया गया था। निरीक्षण के समय पाई गई कमियों के आधार पर उद्योग के विरूद्ध बोर्ड मुख्यालय के पत्रांक एच98845/सी–3/जल/600/2023 दिनांक 03.08.2023 द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 यथासंशोधित की धारा 33ए के अन्तर्गत कारण बताओ नोटिस जारी किया गया। तत्क्रम में उद्यमी द्वारा अपने पत्र दिनांक 22.09.2023 के माध्यम से बोर्ड मुख्यालय एवं इस कार्यालय को ई–मेल के माध्यम से प्रत्युत्तर प्रस्तुत किया गया है। उद्यमी द्वारा प्रस्तुत प्रत्युत्तर एवं बोर्ड मुख्यालय के पत्रांक एच017047/सी–3/जल/600/मु0नगर/2023 दिनांक 11.10.2023 के परिपेक्ष्य में उद्योग का अद्यतन निरीक्षण दिनांक 14.11.2023 को कराया गया। निरीक्षण आख्या संलग्न है।

निरीक्षण आख्या में दिये गये तथ्यों के आधार पर उद्योग मैसर्स त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (एल्को कैमिकल कॉम्प्लैक्स), ग्राम भिक्की बिलासपुर, जौली रोड, मुजफ्फरनगर के विरूद्ध कुल 25 उल्लंघनकारी दिवसों हेतु रूपये 30,000/– प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति रूपये 7,50,000/– अधिरोपित करते हुए राज्य बोर्ड के पत्रांक एच98845/सी–3/जल/600/2023 दिनांक 03.08.2023 द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 यथासंशोधित की धारा 33(ए) के अन्तर्गत जारी कारण बताओ नोटिस को निक्षेपित किये जाने की संस्तुति की जाती है।

संलग्नक–उपरोक्तानुसार।

भवदीय,

(अंकित सिंह)
क्षेत्रीय अधिकारी

c/c

D/Neeraj Mittal/Letter 2023(1)

उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (एल्को कैमिकल कॉम्प्लैक्स), ग्राम भिक्की बिलासपुर, जौली रोड, मुजफ्फरनगर के विरूद्ध बोर्ड मुख्यालय के पत्रांक एच98845/सी–3/जल/600/2023 दिनांक 03.08.2023 द्वारा जारी कारण बताओ नोटिस के सम्बन्ध में निरीक्षण आख्या।

उपरोक्त विषयक मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 सं0 406/2023 बाबर अली बनाम स्टेट ऑफ यू0पी0 एण्ड अदर्स में पारित आदेश दिनांक 23.05.2023 के अनुपालन में उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (एल्को कैमिकल कॉम्प्लैक्स), ग्राम भिक्की बिलासपुर, जौली रोड, मुजफ्फरनगर का निरीक्षण नगर मजिस्ट्रेट मुजफ्फरनगर के साथ दिनांक 29.07.2023 को किया गया था। निरीक्षण के समय पाई गई कमियों के आधार पर उद्योग के विरूद्ध बोर्ड मुख्यालय के पत्रांक एच98845/सी–3/जल/600/2023 दिनांक 03.08.2023 द्वारा कारण बताओ नोटिस जारी किया गया। तत्क्रम में उद्यमी द्वारा अपने पत्र दिनांक 22.09.2023 के माध्यम से बोर्ड मुख्यालय एवं इस कार्यालय को ई–मेल के माध्यम से प्रत्युत्तर प्रस्तुत किया गया है। उद्यमी द्वारा प्रस्तुत प्रत्युत्तर एवं बोर्ड मुख्यालय के पत्रांक एच017047/सी–3/जल/600/मु0नगर/2023 दिनांक 11.10.2023 के परिपेक्ष्य में उद्योग का अद्यतन निरीक्षण दिनांक 14.11.2023 को किया गया। निरीक्षण के समय उद्योग प्रतिनिधि के रूप में श्री त्रिवेन्द्र कुमार, ए.जी.एम. एन्वायरमेन्ट उपस्थित रहे। निरीक्षण के समय निम्न तथ्य प्रकाश में आये :–

1– उद्योग वर्ष 2007 से ग्राम भिक्की बिलासपुर, जौली रोड, मुजफ्फरनगर पर स्थापित/संचालित है। वर्तमान में उद्योग द्वारा कच्चे माल के रूप में B-Heavy Molasses 666 TPD / C-Heavy Molasses 720 TPD का प्रयोग कर ENA/AA/RS 200 KLD (On B-Heavy Molasses) / ENA/AA/RS 160 KLD (On C-Heavy Molasses) का उत्पादन किया जा रहा है। उद्योग को संचालन हेतु राज्य बोर्ड से जल एवं वायु सहमति निर्गत है, जिसकी वैधता दिनांक 31.12.2024 तक है।

2– उद्योग में जल का प्रयोग घरेलू प्रयोजन हेतु 10 किली0/दिन एवं औद्योगिक प्रयोजन हेतु 950 किली0/दिन किया जाता है। घरेलू प्रयोजनों से जनित उत्प्रवाह का निस्तारण सैप्टिक टैंक के माध्यम से किया जाता है तथा आसवनी प्रक्रिया से जनित स्पेटन्टवॉश के शून्य निस्तारण हेतु 6–स्टेज मल्टी इफेक्ट इवापोरेटर क्षमता 2261 टन/दिन के द्वारा कन्सन्ट्रेट कर 60 टीपीएच क्षमता के स्लोप ब्वायलर में ईंधन के रूप में प्रयोग किया जाता है। स्पेन्टवॉश के अतिरिक्त एमईई कन्डन्सेट एवं अन्य उत्प्रवाह के शुद्धिकरण हेतु कन्डन्सेट पॉलिशिंग यूनिट स्थापित है, जिसकी प्रमुख इकाईयां इक्वालाईजेशन टैंक, एनारोबिक डाइजेस्टर, एरेशन टैंक, सैकेण्ड्री क्लेरिफायर, टर्शरी क्लेरिफायर, क्लियर वाटर टेंक, मल्टीग्रेड फिल्टर, एक्टिवेटेड कार्बन फिल्टर, अल्ट्रा फिल्टरेशन, डबल स्टेज आर0ओ0 आदि हैं। निरीक्षण के समय सी0पी0यू0 की समस्त इकाईयां संचालित पायी गयी। निरीक्षण के समय कन्डन्सेट पॉलिशिंग यूनिट द्वारा शुद्धिकृत उत्प्रवाह को फर्मन्टेशन एवं कूलिंग टावर में मेकअप वाटर हेतु प्रयोग किया जाता पाया गया।

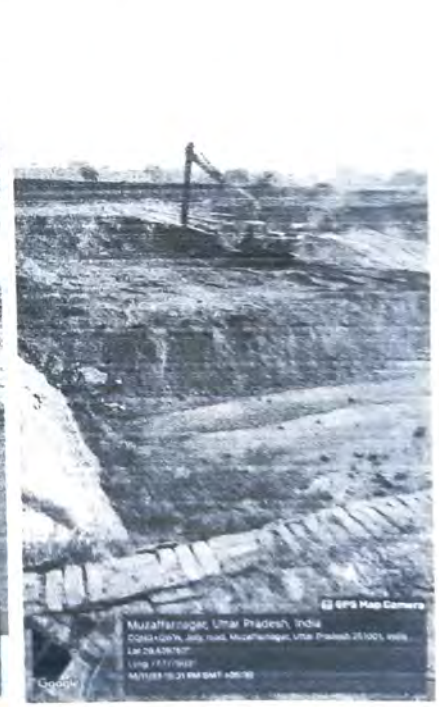
3– पूर्व निरीक्षण दिनांक 29.07.2023 को उद्योग में स्थापित लैगून्स में अनुमन्य क्षमता से अधिक स्पेन्टवॉश भण्डारित पाया गया था तथा एक अन्य 6500 किली0 क्षमता का लैगून पूर्ण रूप से डिसमेन्टल नहीं पाया गया था। बोर्ड मुख्यालय के कन्ट्रोल रूम से प्राप्त सूचना के अनुसार उद्योग में स्थापित लैगून्स में दिनांक 17.07.2023 से स्पेन्टवॉश का लेविल अनुमन्य क्षमता से अधिक पाया गया था।

(J.R.F) (A.E.E)

क्रमशः ....2....

उद्यमी द्वारा प्रस्तुत प्रत्युत्तर में उल्लेख किया गया है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी निर्देशानुसार उद्योग में स्थापित लैगून्स का लेविल अनुमन्य क्षमता को मेन्टेन किये जाने के उददेश्य से माह जुलाई 2023 में उत्पादन क्षमता 200 किली0/दिन को घटाकर 133.41 किली0/दिन की गयी। तदुपरान्त उद्योग द्वारा दिनाक 05.08.2023 से 10.08.2023 तक पूर्ण रूप से उत्पादन को बन्द करते हुए इन्सीनरेशन बायलर को संचालित किया गया, जिसके फलस्वरूप लैगून्स में भण्डारित स्पेन्टवॉश का लेविल अनुमन्य क्षमता के अनुरूप हो गया। उद्योग द्वारा उत्पादन बन्दी के सम्बन्ध में अपने पत्र दिनांक 04.08.2023 द्वारा दिनांक 05.08.2023 से 10.08.2023 तक उत्पादन बन्द किये जाने की सूचना एवं पत्र दिनांक 10.08.2023 द्वारा पुनः उद्योग का संचालन दिनांक 11.08.2023 से प्रारम्भ किये जाने की सूचना इस कार्यालय को प्रेषित की गयी है। पत्रों की छायाप्रति संलग्न हैं। तत्क्रम में इस कार्यालय द्वारा उद्योग का निरीक्षण दिनांक 11.08.2023 को किया गया। निरीक्षण के समय उद्योग में स्थापित लैगून्स में भण्डारित स्पेन्टवॉश का लेवल अनुमन्य क्षमता के अनुरूप पाया गया। अग्रेतर, उद्यमी द्वारा 6500 किली0 क्षमता के लैगून को भी पूर्ण रूप से डिस्मेन्टल किये जाने की कार्यवाही की गयी है।

वर्तमान निरीक्षण दिनांक 14.11.2023 में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी निर्देशानुसार उद्योग में स्थापित लैगून्स में अनुमन्य क्षमता के अनुरूप स्पेन्टवॉश भण्डारित पाया गया तथा 6500 किली0 क्षमता का लैगून डिस्मेन्टल पाया गया। निरीक्षण के समय लिये गये फोटोग्राफ निम्नवत् हैं :—



उपरोक्त तथ्यों के दृष्टिगत् उद्योग के विरूद्ध केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निरूपति गाइडलाइन के अनुरूप पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना उचित है। उद्योग लाल श्रेणी व वृहद श्रेणी के अन्तर्गत आच्छादित है। राज्य बोर्ड के कन्ट्रोल रूम से प्राप्त सूचना दिनांक 17.07.2023 के अनुसार उद्योग द्वारा दिनांक 17.07.2023 से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी चार्टर में निहित शर्तो का उल्लंघन किया जाता पाया गया था। उद्योग द्वारा अपने पत्र दिनांक

(A.E.E)

10.08.2023 में उल्लेख किया गया है कि दिनांक 10.08.2023 को स्पेन्टवॉश का भण्डारण अनुमन्य क्षमता के अनुरूप हो गया है, तत्क्रम में इस कार्यालय द्वारा उद्योग का निरीक्षण दिनांक 11.08.2023 में किया गया था, जिसमें भण्डारित स्पेन्टवॉश अनुमन्य क्षमता के अनुरूप पाया गया था। अतः उद्योग दिनांक 17.07.2023 से दिनांक 10.08.2023 तक मध्य कुल 25 दिवसों में उल्लंघनकारी श्रेणी में रहा है।

अतः उपरोक्त तथ्यों के दृष्टिगत उद्योग मैसर्स त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (एल्को कैमिकल कॉम्प्लैक्स), ग्राम भिक्की बिलासपुर, जौली रोड, मुजफ्फरनगर के विरूद्ध कुल 25 उल्लंघनकारी दिवसों हेतु रूपये 30,000/– प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति रूपये 7,50,000/– अधिरोपित करते हुए राज्य बोर्ड के पत्रांक एच98845/सी–3/जल/600/2023 दिनांक 03.08.2023 द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 यथासंशोधित की धारा 33(ए) के अन्तर्गत जारी कारण बताओ नोटिस को निक्षेपित किये जाने की संस्तुति की जाती है।

निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रस्तुत है।

(मनीष कुमार) 14.11.23
जे0आर0एफ0

14.11.23
(इमरान अली)
सहा0पर्या0अभि0

क्षेत्रीय अधिकारी

REGIONAL OFFICE

U. P. POLLUTION CONTROL BOARD, MUZAFFAR-NAGAR: 6-B, NEW MANDI, MUZAFFAR-NAGAR-251001 (U.P.)

Reference No: 800/C/T-52/MZR/2023

Dated: 14/11/2023

To,

The Chief Environment Officer (Circle-3)

U. P. Pollution Control Board

Lucknow

Subject: - In regard of the Show Cause Notice issued under section 33A of the Water (Pollution Prevention and Control) Act, 1974 as amended Act, against M/s. Triveni Engineering & Industries Ltd. (Alko Chemical Complex), situated at Village Bhikki Bilaspur, Jolly Road, Muzaffarnagar

Sir

It has to be intimated in the aforesaid subject matter that in compliance of the Order dated 23.05.2023 passed by the Hon'ble N.G.T. in the matter

of O.A. No. 406/2023 titled Ali Versus State of U.P. and Others. The Inspection of the premises of M/s. Triveni Engineering & Industries Ltd. (Alko Chemical Complex), at Village Bhikki Bilaspur, Jolly Road, Muzaffarnagar was conducted along with Metropolitan Magistrate of Muzaffarnagar on dated 29.07.2023 and on the basis of the deficiencies as found at the time of Inspection, the Show Cause Notice was issued under section 33A of the Water (Pollution Prevention and Control) Act, 1974 as amended vide Letter of Board vide its Letter No. H-98845/ C-3/ Water/ 600/2023 on dated 03.08.2023 against the said Industry, in pursuance of the said Letter, the Industry Owner through his Letter dated 22.09.2023 carried out the correspondences and also submitted his reply to the Board of Head Quarter and also through E-mail of this Office. In view of the reply submitted by the Industry Owner and the Letter of the Board of Head Quarter bearing No. H-17047/C-4/Water/600/ M. Nagar/2023 dated 11.10.2023, the spot inspection of the Industry was got conducted on

14.11.2023, and the Inspection Report is also enclosed herewith.

That on the basis of the facts as mentioned in the Inspection Report, while admitting the violation of the Environment for the total 25 days, the cost of Environmental Compensation to the tune of Rs. 30,000/- @ per day, i.e. the total amount of Rs. 7,50,000/- is imposed vide the Letter of Board State bearing Letter No. H-98845/ C-3/ Water/ 600/ 2023 dated 03.08.2023 under which the Show Cause Notice was also issued under section 33A of the Water (Pollution Prevention and Control) Act, 1974 as amended Act, on the basis of the recommendations

ENCLOSURES: - as mentioned above.

Yours Faithfully

Sd/- (ANKIT SINGH)

Regional Officer

(TRUE TRANSLATED COPY)

The Inspection Report in respect of Show Cause Notice issued vide Board Head Quarter's Letter No. H-98845/C-3/Water/600/2023 dated 03.08.2023 against the Industry - M/s. Triveni Engineering & Industries Ltd. (Alko Chemical Complex), at Village Bhikki Bilaspur, Jolly Road, Muzaffarnagar

In the aforesaid subject matter that in compliance of the Order dated 23.05.2023 passed by the Hon'ble N.G.T. in the Case of O.A. No. 406/2023 titled Ali Versus State of U.P. and Others. The Inspection of M/s. Triveni Engineering & Industries Ltd. (Alko Chemical Complex), at Village Bhikki Bilaspur, Jolly Road, Muzaffarnagar was conducted along with Metropolitan Magistrate of the Muzaffarnagar on dated 29.07.2023. That on the basis of the deficiencies as had been found out at the time of Inspection, the Show Cause Notice was issued vide Letter of Head Quarter Board through its Letter No. H-98845/C-3/ Water/ 600/ 2023 on dated 03.08.2023, In pursuance of the said letter, the Industry Owner through his Letter dated 22.09.2023 carried out the correspondences and also submitted its reply to the

Board of Head Quarter and also through E-mail of this Office, thereafter, in view of the reply submitted by the Industry Owner and the letter of the Board of Head Quarter bearing No. H-17047/C-4/Water/600/M-Nagar/2023 on 11.10.2023, the Spot /Premises Inspection of the Industry was got conducted on dated 14.11.2023. at the time of Inspection, the representative of the Industry- Shri Triveni Kumar A.G.M, Environment remained presented, the following facts came in light at the time of Inspection as under: -

1- The Industry has been established and also been operated since the year 2007 at the Village Bhikki Bilaspur, Jolly Road, Muzaffarnagar, at presently the raw material as B-Heavy Molasses 666 TPD/ C-Heavy Molasses 720 TPD is being used by the Industry and the production of ENA/ AA/ RS 200 KLD (On B-Heavy Molasses)/ ENA/ AA/ RS 160 KLD (On C-Heavy Molasses) is being manufactured, for the running/ operation of the Industry, the Water and Air Consent is already

issued from the State Board in favour of the Industry, which is validated up to date 31.12.2024

2- That the use of the Water for the domestic purpose to the extent of 10 Kilo Liter / per day and for the industrial purpose 950 Kilo Liter / per day is consumed, the disposal of the effluent arisen/ generated from the domestic purposes is conducted through the Safety Tank and for the Zero Disposal of the Spent-wash generated from manufacturing proceedings, is to be used as fuel after being constructed through the 6-stage multi effect evaporation having capacity of 2261 Tone/ per day into the Boiler having the capacity of 60 TPH. In addition to the Spent-Wash, for the purification of the MEE condensate and other effluent, the condensate polishing Unit are also established, the main units of which are as Equalization Tank, Anaerobic Digester, erosion Tank, Secondary clarification, Tertiary clarification, clear water tank, multi-grade filter, activated carbon filter, ultra filtration, double

stage R.O. and etc. At the time of Inspection, all the unit of C.P.U. were found to be operated and also at the time of Inspection, the purified flow of fermentation through the condensate Polishing Unit and for the makeup water in cooling tower was found to be used.

3- That in the earlier inspection conducted on 29.07.2023, the Lagoon established in the industry was found to be stored in more capacity than the permission capacity and another Lagoon having capacity of 6500 Kilo Liter was not found to be properly dismantle. As per the information received from the Control Room of the Board Head Quarter, in the Lagoon established in the industry, the level of spent-wash was found more than the permissible capacity since on 17.07.2023

It has been mentioned by the Industry Owner in its reply that as per the directions passed by Central Pollution Control Board, with the purpose to maintain the permissible capacity level of the Lagoons established

in the Industry, the production capacity 200 Kilo Liter / per day was deducted to the extent of 133.14 in the month of July, 2023. Accordingly, while stopping the production by the Industry for the period from dated 05.08.2023 to 10.08.2023, the incineration boiler was operated, as a result of which, the level of spent-wash stored in Lagoons came down to equal to the capacity as per permissible capacity. In regard of the stoppage of production, the industry also informed to this office vide its letter dated 04.08.2023 regarding the stoppage of production for the period from the dated 05.08.2023 to 10.08.2023. The photocopies of the letters are also enclosed herewith. In pursuance of this, the inspection of the industry was conducted on dated 11.08.2023 by this office. At the time of inspection, the level of the spent-wash stored in the Lagoon established in the industry was found to the equal as per the permissible capacity. In furtherance, the proceedings for dismantle of the Lagoon having the capacity 6500 Kilo Liter was conducted by the Industry Owner.

At presently, in the inspection dated 14.11.2023, as per the directions issued by the Central Pollution Control Board, the spent-wash stored in the Lagoon established in the industry was found to be the equal as per the permissible capacity and Lagoon having capacity of 6500 Kilo Liter was also found to be dismantle. The Photographs taken at the time of inspection are as under: -

photo	Photo	photo

In view of the aforesaid facts and circumstances, it is not appropriate to impose the cost of the environment compensation under the prescribed guidelines by the Central Pollution Control Board against the said industry. The industry is covered under the category of Red Class and expended class. As per the information received on 17.07.2023 from the Control Room of the State Board, the violation of the terms and condition of the Charter issued by the Central Pollution Control Board was found to be committed by the Industry since on 17.07.2023. but the Industry vide its letter dated on

10.08.2023, wherein it was duly mentioned that on dated 10.08.2023 the storage of spent-wash became equal to the permissible capacity and in pursuance of this, the inspection of the Industry was conducted on dated 11.08.2023 by this office, wherein the storage of Spent-wash was found to be equal to the permissible capacity. Hence, for the period from dated 17.07.2023 to 10.08.2023, i.e. total 25 days, the said industry was not remained in the category of violation.

Therefore, in view of the aforesaid facts and circumstances, the Show Cause Notice issued under section 33A of the Water (Pollution Prevention and Control) Act, 1974 as amended Act against the Industry M/s. Triveni Engineering & Industries Ltd. (Alko Chemical Complex), situated at Village Bhikki Bilaspur, Jolly Road, Muzaffarnagar, while admitting the violation of the environment for the total 25 days, the cost of Environmental Compensation to the tune of Rs. 30,000/- @ per day, i.e. the total amount of Rs. 7,50,000/- as imposed vide the Letter of Board State bearing Letter No. H-98845/C-3/ Water/ 600/ 2023

dated 03.08.2023, the same is hereby recommended to set aside, accordingly.

The Inspection Report is submitted for your kind perusal and for further necessary action.

Sd/- 14.11.23
(Manish Kumar) J.R.F.

Sd/- 14.11.23
(Imran Ali) Asst. Envir- Officer

Regional Officer

(TRUE TRANSLATED COPY)

भारतीय प्रौद्योगिकी संस्थान रुड़की
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डॉ. बसंत यादव, सहायक प्राध्यापक
Dr. Basant Yadav, Assistant Professor

Annexure R-4

SAMPLE ANALYSIS REPORT

Sampling Details

Site: Bore well no-3			Date: 30.10.2023
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Alco Chemical Complex, Village Bhikki Bilaspur, Jolly Road, Distt. Muzaffarnagar (U.P.)		**Order Reference :** Through e-mail
Sample Description/Type	Bore well no-3 Water Sample	**Sample Collected by**	Ajit Kumar, PhD Scholar, IIT Roorkee
Sampling Location	Bore well no-3	**Sample Quantity /Packing**	1 L x 2No.PVC
Date of Sampling	9.10.2023	**Date of Receipt of Sample**	09.10.2023
Sampling Procedure:	As per IS: 3025 (Part 1) 1987 Reaff. 2019; AS per the Guidelines of CGWA & CPCB		
Date of Start of Analysis	09.10.2023	**Date of Completion of Analysis**	30.10.2023

TEST REPORT

S. No	Test (s) Conducted	Unit	Test Result	Desirable limit	Permissible limit	Test method/ Instruments
1	Colour	Hazen	BDL	5	15	IS:3025(Part 4) 1983 Reaff 2017
2	Odour	-	Agreeable	Agreeable	Agreeable	IS:3025(Part 5) 1983 Reaff 2018
3	pH	-	7.385	6.5-8.5	No Relaxation	IS:3025 (Part 11) 1983 Reaff 2021
4	Electrical Conductivity	(µs/cm)	546.55	-	-	IS:3025 (Part 14) 2013 Reaff 2019
5	Total suspended solid	(mg/L)	12	-	-	IS:3025(Part 15) 1984 Reaff 2019
6	Total Dissolved Solids	(mg/L)	268.5	500	2000	IS:3025(Part 16) 1984 Reaff 2017
7	BOD	(mg/L)	nil	-	-	IS: 3025(Part 44) 1993, Reaff. 2019
8	COD	(mg/L)	nil	-	-	IS: 3025(Part 58) 2006, Reaff. 2017
9	Total Hardness	(mg/L)	226.376	200	400	IS:3025 (Part 21)2009 Reaff 2019
10	Chloride (as Cl)	(mg/L)	1.4	250	1000	IS:3025 (Part 32)1988 Reaff 2019 (IC)
11	Ammonia (as total ammonia-N)	(mg/L)	0.16	0.5	No Relaxation	IC

12	Calcium (as Ca)	(mg/L)	43.347	75	200	IS:3025 (Part 40) 1991 Reaff 2019 (IC)
13	Potassium (as K)	(mg/L)	7.201	-	-	IS:3025(Part 45) 1993 Reaff 2019 (IC)
14	Sodium (as Na) (mg/L)	(mg/L)	25.713	-	-	IS:3025(Part 45) 1993 Reaff 2019 (IC)
15	Magnesium (as Mg)	(mg/L)	28.322	30	100	IS:3025(Part 46) 1994 Reaff 2019 (IC)
16	Fluoride (as F)	(mg/L)	0.042	1	1.5	IS: 3025(Part 60) 2008 Reaff 2019 (IC)
17	Nitrate (as NO3)	(mg/L)	1.544	45	No Relaxation	IS:3025(Part 34) 1988 Reaff 2019 (IC)
18	Phosphate	(mg/L)	BDL	-	-	IS:3025(Part 31) 1988 Reaff 2019 (IC)
19	Sulphate (as So4)	(mg/L)	3.479	200	400	IS:3025(Part 24)1986 Reaff 2019 (IC)
20	SAR	(millieq./L)	1.0664	-	-	IS:11624-1986, Reaff 2009
21	Phenolic Compounds (as C6H5OH)	(mg/L)	BDL	0.001	0.002	IS:3025 (Part 43) (Uv-Vis spectrophotometer)

BDL = below detection limits,

Basant Yadav

भारतीय प्रौद्योगिकी संस्थान रुड़की
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डॉ. बसंत यादव, सहायक प्राध्यापक
Dr. Basant Yadav, Assistant Professor

SAMPLE ANALYSIS REPORT

Sampling Details

Site: Grain piezometer			**Date: 30.10.2023**
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Alco Chemical Complex, Village Bhikki Bilaspur, Jolly Road, Distt. Muzaffarnagar (U.P.)		**Order Reference :** Through e-mail
Sample Description/Type	Grain piezometer Water Sample	**Sample Collected by**	Ajit Kumar, PhD Scholar, IIT Roorkee
Sampling Location	Grain piezometer	**Sample Quantity /Packing**	1 L x 2No.PVC
Date of Sampling	9.10.2023	**Date of Receipt of Sample**	09.10.2023
Sampling Procedure:	As per IS: 3025 (Part 1) 1987 Reaff. 2019; AS per the Guidelines of CGWA & CPCB		
Date of Start of Analysis	09.10.2023	**Date of Completion of Analysis**	30.10.2023

TEST REPORT

S. No	Test (s) Conducted	Unit	Test Result	Desirable limit	Permissible limit	Test method/ Instruments
1	Colour	Hazen	BDL	5	15	IS:3025(Part 4) 1983 Reaff 2017
2	Odour	-	Agreeable	Agreeable	Agreeable	IS:3025(Part 5) 1983 Reaff 2018
3	pH	-	7.26	6.5-8.5	No Relaxation	IS:3025 (Part 11) 1983 Reaff 2021
4	Electrical Conductivity	(µs/cm)	381.9	-	-	IS:3025 (Part 14) 2013 Reaff 2019
5	Total suspended solid	(mg/L)	14	-	-	IS:3025(Part 15) 1984 Reaff 2019
6	Total Dissolved Solids	(mg/L)	187.65	500	2000	IS:3025(Part 16) 1984 Reaff 2017
7	BOD	(mg/L)	Nil	-	-	IS: 3025(Part 44) 1993, Reaff. 2019
8	COD	(mg/L)	10	-	-	IS: 3025(Part 58) 2006, Reaff. 2017
9	Total Hardness	(mg/L)	184.527	200	400	IS:3025 (Part 21)2009 Reaff 2019

10	Chloride (as Cl)	(mg/L)	0.364	250	1000	IS:3025 (Part 32)1988 Reaff 2019 (IC)
11	Ammonia (as total ammonia-N)	(mg/L)	0.13	0.5	No Relaxation	IC
12	Calcium (as Ca)	(mg/L)	31.826	75	200	IS:3025 (Part 40) 1991 Reaff 2019 (IC)
13	Potassium (as K)	(mg/L)	7.864	-	-	IS:3025(Part 45) 1993 Reaff 2019 (IC)
14	Sodium (as Na) (mg/L)	(mg/L)	20.837	-	-	IS:3025(Part 45) 1993 Reaff 2019 (IC)
15	Magnesium (as Mg)	(mg/L)	25.191	30	100	IS:3025(Part 46) 1994 Reaff 2019 (IC)
16	Fluoride (as F)	(mg/L)	0.036	1	1.5	IS: 3025(Part 60) 2008 Reaff 2019 (IC)
17	Nitrate (as NO3)	(mg/L)	BDL	45	No Relaxation	IS:3025(Part 34) 1988 Reaff 2019 (IC)
18	Phosphate	(mg/L)	BDL	-	-	IS:3025(Part 31) 1988 Reaff 2019 (IC)
19	Sulphate (as So4)	(mg/L)	1.456	200	400	IS:3025(Part 24)1986 Reaff 2019 (IC)
20	SAR	(millieq./L)	0.983	-	-	IS:11624-1986, Reaff 2009
21	Phenolic Compounds (as C6H5OH)	(mg/L)	BDL	0.001	0.002	IS:3025 (Part 43) (Uv-Vis spectrophotometer)

BDL = below detection limits,

Basant Yadav

भारतीय प्रौद्योगिकी संस्थान रुड़की
जल संसाधन विकास एवं प्रबन्धन विभाग
रुड़की-247 667, उत्तराखण्ड, भारत
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डॉ. बसंत यादव, सहायक प्राध्यापक
Dr. Basant Yadav, Assistant Professor

SAMPLE ANALYSIS REPORT

Sampling Details

Site: Grain plant tube well			Date: 30.10.2023
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Alco Chemical Complex, Village Bhikki Bilaspur, Jolly Road, Distt. Muzaffarnagar (U.P.)		**Order Reference :** Through e-mail
Sample Description/Type	Grain plant tube well Water Sample	**Sample Collected by**	Ajit Kumar, PhD Scholar, IIT Roorkee
Sampling Location	Grain plant tube well	**Sample Quantity /Packing**	1 L x 2No.PVC
Date of Sampling	9.10.2023	**Date of Receipt of Sample**	09.10.2023
Sampling Procedure:	As per IS: 3025 (Part 1) 1987 Reaff. 2019; AS per the Guidelines of CGWA & CPCB		
Date of Start of Analysis	09.10.2023	**Date of Completion of Analysis**	30.10.2023

TEST REPORT

S. No	Test (s) Conducted	Unit	Test Result	Desirable limit	Permissible limit	Test method/ Instruments
1	Colour	Hazen	BDL	5	15	IS:3025(Part 4) 1983 Reaff 2017
2	Odour	-	Agreeable	Agreeable	Agreeable	IS:3025(Part 5) 1983 Reaff 2018
3	pH	-	7.365	6.5-8.5	No Relaxation	IS:3025 (Part 11) 1983 Reaff 2021
4	Electrical Conductivity	(µs/cm)	377.7	-	-	IS:3025 (Part 14) 2013 Reaff 2019
5	Total suspended solids	(mg/L)	4	-	-	IS:3025(Part 15) 1984 Reaff 2019
6	Total Dissolved Solids	(mg/L)	185.2	500	2000	IS:3025(Part 16) 1984 Reaff 2017
7	BOD	(mg/L)	Nil	-	-	IS: 3025(Part 44) 1993, Reaff. 2019
8	COD	(mg/L)	12	-	-	IS: 3025(Part 58) 2006, Reaff. 2017
9	Total Hardness	(mg/L)	179.431	200	400	IS:3025 (Part 21)2009 Reaff 2019

10	Chloride (as Cl)	(mg/L)	0.169	250	1000	IS:3025 (Part 32)1988 Reaff 2019 (IC)
11	Ammonia (as total ammonia-N)	(mg/L)	0.16	0.5	No Relaxation	IC
12	Calcium (as Ca)	(mg/L)	33.479	75	200	IS:3025 (Part 40) 1991 Reaff 2019 (IC)
13	Potassium (as K)	(mg/L)	10.431	-	-	IS:3025(Part 45) 1993 Reaff 2019 (IC)
14	Sodium (as Na) (mg/L)	(mg/L)	21.576	-	-	IS:3025(Part 45) 1993 Reaff 2019 (IC)
15	Magnesium (as Mg)	(mg/L)	22.976	30	100	IS:3025(Part 46) 1994 Reaff 2019 (IC)
16	Fluoride (as F)	(mg/L)	0.071	1	1.5	IS: 3025(Part 60) 2008 Reaff 2019 (IC)
17	Nitrate (as NO3)	(mg/L)	BDL	45	No Relaxation	IS:3025(Part 34) 1988 Reaff 2019 (IC)
18	Phosphate	(mg/L)	BDL	-	-	IS:3025(Part 31) 1988 Reaff 2019 (IC)
19	Sulphate (as So4)	(mg/L)	0.425	200	400	IS:3025(Part 24)1986 Reaff 2019 (IC)
20	SAR	(millieq./L)	0.996	-	-	IS:11624-1986, Reaff 2009
21	Phenolic Compounds (as C6H5OH)	(mg/L)	BDL	0.001	0.002	IS:3025 (Part 43) (Uv-Vis spectrophotometer)

BDL = below detection limits,

Basant Yadav

भारतीय प्रौद्योगिकी संस्थान रुड़की
जल संसाधन विकास एवं प्रबन्धन विभाग
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डॉ. बसंत यादव, सहायक प्राध्यापक
Dr. Basant Yadav, Assistant Professor

SAMPLE ANALYSIS REPORT

Sampling Details

Piezometer well, no-1			**Date: 30.10.2023**
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Alco Chemical Complex, Village Bhikki Bilaspur, Jolly Road, Distt. Muzaffarnagar (U.P.)		**Order Reference :** Through e-mail
Sample Description/Type	Piezometer well, no-1	**Sample Collected by**	Ajit Kumar, PhD Scholar, IIT Roorkee
Sampling Location	Piezometer No. 1	**Sample Quantity /Packing**	1 L x 2No.PVC
Date of Sampling	9.10.2023	**Date of Receipt of Sample**	09.10.2023
Sampling Procedure:	As per IS: 3025 (Part 1) 1987 Reaff. 2019; AS per the Guidelines of CGWA & CPCB		
Date of Start of Analysis	09.10.2023	**Date of Completion of Analysis**	30.10.2023

TEST REPORT

S. No	Test (s) Conducted	Unit	Test Result	Desirable limit	Permissible limit	Test method/ Instruments
1	Colour	Hazen	1.0	5	15	IS:3025(Part 4) 1983 Reaff 2017
2	Odour	-	agreeable	Agreeable	Agreeable	IS:3025(Part 5) 1983 Reaff 2018
3	pH	-	7.2	6.5-8.5	No Relaxation	IS:3025 (Part 11) 1983 Reaff 2021
4	Electrical Conductivity	(µs/cm)	394.5	-	-	IS:3025 (Part 14) 2013 Reaff 2019
5	Total suspended solid	(mg/L)	31.0	-	-	IS:3025(Part 15) 1984 Reaff 2019
6	Total Dissolved Solids	(mg/L)	193.8	500	2000	IS:3025(Part 16) 1984 Reaff 2017
7	BOD	(mg/L)	nil	-	-	IS: 3025(Part 44) 1993, Reaff. 2019
8	COD	(mg/L)	nil	-	-	IS: 3025(Part 58) 2006, Reaff. 2017
9	Total Hardness	(mg/L)	201.7	200	400	IS:3025 (Part 21)2009 Reaff 2019
10	Chloride (as Cl)	(mg/L)	0.7	250	1000	IS:3025 (Part 32)1988 Reaff 2019 (IC)

11	Ammonia (as total ammonia-N)	(mg/L)	0.5	0.5	No Relaxation	IC
12	Calcium (as Ca)	(mg/L)	38.3	75	200	IS:3025 (Part 40) 1991 Reaff 2019 (IC)
13	Potassium (as K)	(mg/L)	5.1	-	-	IS:3025(Part 45) 1993 Reaff 2019 (IC)
14	Sodium (as Na) (mg/L)	(mg/L)	26.4	-	-	IS:3025(Part 45) 1993 Reaff 2019 (IC)
15	Magnesium (as Mg)	(mg/L)	25.4	30	100	IS:3025(Part 46) 1994 Reaff 2019 (IC)
16	Fluoride (as F)	(mg/L)	0.1	1	1.5	IS: 3025(Part 60) 2008 Reaff 2019 (IC)
17	Nitrate (as NO3)	(mg/L)	0.036	45	No Relaxation	IS:3025(Part 34) 1988 Reaff 2019 (IC)
18	Phosphate	(mg/L)	0.089	-	-	IS:3025(Part 31) 1988 Reaff 2019 (IC)
19	Sulphate (as So4)	(mg/L)	0.871	200	400	IS:3025(Part 24)1986 Reaff 2019 (IC)
20	SAR	(millieq./L)	1.12	-	-	IS:11624-1986, Reaff 2009
21	Phenolic Compounds (as C6H5OH)	(mg/L)	BDL	0.001	0.002	IS:3025 (Part 43) (Uv-Vis spectrophotometer)

BDL = below detection limits,

Basant Yadav

Annexure R-5


11-12-2023 Mon 16:54:08


11-12-2023 Mon 17:14:49


11-12-2023 Mon 15:58:49


16-12-2023 Sat 13:02:16


16-12-2023 Sat 14:36:10


16-12-2023 Sat 14:06:03
Normal Event


16-12-2023 Sat 14:06:05
Normal Event


16-12-2023 Sat 13:04:10


Infinix HOT 12 PLAY


Infinix HOT 12 PLAY

Triveni ENGINEERING & INDUSTRIES LTD

+91 7895900631
www.trivenigroup.com

Annexure R-6

पत्रांक सं0/TEIL/UPPCB/ 6090

दिनांक : 15.11.2023

क्षेत्रीय अधिकारी
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
6–बी, नई मण्डी,
जनपद– मुजफ्फरनगर–251001.

विषय :– जौली रोड पर स्थित त्रिवेणी इंजीनियरिंग एण्ड इण्ड0 लिमिटेड, (एल्को केमिकल काम्प्लेक्स), भिक्की बिलासपुर, जौली रोड, मुजफ्फरनगर के मुख्य द्वार से पूरब की तरफ पड़े खाली भूमि पर कूड़ा डालने के सम्बन्ध में।

महोदय,

आपको सूचित कराना है कि जौली रोड पर स्थित त्रिवेणी इंजीनियरिंग एण्ड इण्ड0 लिमिटेड, (एल्को केमिकल काम्प्लेक्स), भिक्की बिलासपुर, जौली रोड, मुजफ्फरनगर के मुख्य द्वार से पूरब की तरफ पड़े खाली भूमि पर कूड़ा डाला जा रहा है। हमारे द्वारा पहले भी कई मंचों पर भण्डारित कूड़े स्थल की शिकायत की गयी है। महोदय आपके संज्ञान में लाना है कि फैक्ट्री को इस सम्बन्ध में विभिन्न ग्रामीणों, किसानों द्वारा शिकायत मिली है कि कूड़े के कारण भूगर्भ जल खराब होने की सम्भावना है पेपर मिल से निस्तारित waste कूड़ा में फिनोलिक कम्पाउण्ड पाया जाता है जिससे कि भूगर्भ जल खराब हो जाता है, तथा आसपास स्थित पेट्रोल पम्प में आग लगने का खतरा पैदा हो रहा है। हमें विश्वस्त सूत्रों से पता चला है कि यह कूड़ा पेपर मिलों से निस्तारित कर त्रिवेणी फैक्ट्री के समीप स्थित खाली जमीन पर डाला जा रहा है। जैसा कि आपको विदित है कि उद्योग एथनाल उत्पादन कर टैंकरों द्वारा आयल कम्पनियों को आपूर्ति करता है, जिसके कारण उद्योग के मुख्य द्वार के समीप खाली भूमि पड़े कूड़े के कारण किसी भी समय आग लगने का खतरा बना रहता है। इस सम्बन्ध में आपको यह भी अवगत कराना है कि उद्योग के मुख्य द्वार के अन्दर प्रपत्रों की जॉच हेतु एथनाल से भरे टैंकर कुछ समय के लिए खड़े रहते हैं। फैक्ट्री के मुख्य द्वार के समीप पेट्रोल पम्प स्थित होने एवं ज्वलनशील पदार्थ भण्डारण रहने के कारण उक्त कूड़े से उद्योग व पेट्रोल पम्प पर आग लगने की प्रबल सम्भावना हमेशा बनी रहती है। जिसके कारण जान–माल के खतरे का अंदेशा बना रहता है।

भूलेख के अनुसार कूड़े से आक्षादित भूमि के स्वामी राजेश कुमार जैन पुत्र श्री जगजीत सिंह जैन, विशाल जैन, यश जैन पुत्रगण प्रदीप कुमार जैन व रीता जैन पत्नी प्रदीप कुमार जैन निवासी गण 44 घेर खत्ती, नई मण्डी, मुजफ्फरनगर है। सम्बन्धित खसरा नम्बरान 401, 399 ,400, 395/3, 393, 394, 395/1म स्थित ग्राम–सिखरेड़ा, तहसील सदर, मुजफ्फरनगर है।

अतः इस सम्बन्ध में आपसे निवेदन है कि उक्त प्रकरण को ध्यान में रखते हुए नियमानुसार उचित कार्यवाही करने की कृपा करें।

सधन्यवाद,

कृते मैसर्स त्रिवेणी इंजीनियरिंग एण्ड इण्ड0 लिमिटेड
(एल्को केमिकल काम्प्लेक्स)

15/11/23

(अधिकृत हस्ताक्षरी)

संलग्नक : छायाचित्र

16.11.23

क्षेत्रीय कार्यालय
उ0 प्र0 प्रदूषण नियन्त्रण बोर्ड
मुजफ्फरनगर

(3)

June-2023

TRIVENI ENGINEERING & INDUSTRIES LTD. PLP PLANT

Daily Analysis Report - Bottling Unit

Date	Effluent Treated M3/Day	Flowmeter Reading M3	Equalization Tank pH	Equalization Tank TDS	Equalization Tank COD(mg/l)	Aeration Tank pH	Aeration Tank TDS	Aeration Tank COD(mg/l)	CWST (Treated water) pH	CWST (Treated water) TDS	CWST (Treated water) COD(mg/l)	Sign
01/06/2023	14	6375	8.21	425	490	8.21	336	49	8.25	316	46	Dhaval
02/06/2023	13	6388	8.26	468	356	8.24	340	48	8.26	320	40	Dhaval
03/06/2023	16	6404	8.28	428	510	8.25	369	41	8.21	349	38	Dhaval
04/06/2023	15	6419	8.24	471	268	8.21	382	49	8.01	362	54	Dhaval
05/06/2023	14	6433	8.09	485	484	8.06	378	50	8.05	254	40	Dhaval
06/06/2023	13	6446	8.23	469	358	8.23	330	51	8.04	310	35	Dhaval
07/06/2023	14	6460	8.24	425	479	8.26	383	59	8.05	368	45	Dhaval
08/06/2023	16	6476	8.26	458	860	8.26	362	56	8.24	348	40	Dhaval
09-06-23	15	6491	8.24	475	410	8.23	343	59	8.24	322	32	Dhaval
10-06-23	14	6505	8.21	496	348	8.24	367	52	8.21	342	52	Dhaval
11-06-23	14	6519	8.25	435	398	8.23	327	49	8.26	306	42	Dhaval
12-06-23	13	6532	8.24	415	482	8.28	341	54	8.28	319	29	Dhaval
13-06-23	15	6547	8.21	412	398	8.25	343	49	8.15	322	48	Dhaval
14-06-23	13	6560	8.26	469	469	8.24	332	49	8.23	311	46	Dhaval
15-06-23	14	6574	8.20	475	348	8.24	383	59	8.24	365	21	Dhaval
16-06-23	16	6590	8.26	485	407	8.29	367	56	8.12	345	34	Dhaval
17-06-23	13	6603	8.16	348	431	8.14	345	61	8.12	326	43	Dhaval
18/06/23	15	6618	8.19	385	469	8.23	325	52	8.03	309	41	Dhaval
19/06/23	14	6632	8.21	324	368	8.15	326	59	8.09	315	36	Dhaval
20/06/23	13	6645	8.26	436	498	8.18	363	51	8.18	336	36	Dhaval
21/06/23	14	6659	8.28	418	347	8.24	365	52	8.09	346	42	Dhaval
22/06/23	15	6674	8.24	469	430	8.16	373	52	8.15	351	56	Dhaval
23/06/23	14	6688	8.21	485	369	8.25	365	58	8.19	341	47	Dhaval
24/06/23	16	6704	8.26	356	478	8.09	391	58	8.04	318	48	Dhaval
25/06/23	15	6719	8.24	369	510	8.21	363	53	8.06	341	56	Dhaval
26/06/23	13	6732	8.21	495	489	7.91	389	58	7.91	368	45	Dhaval
27-06-23	14	6746	8.21	436	348	8.12	363	54	8.12	341	36	Dhaval
28-06-23	13	6759	8.26	418	378	8.24	351	53	8.02	332	42	Dhaval
29-06-23	15	6774	8.28	469	469	8.16	373	51	8.15	351	50	Dhaval
30-06-23	14	6788	8.24	485	329	8.25	363	96	8.19	341	44	Dhaval

Operator

TRIVENI ENGINEERING & INDUSTRIES LTD. PLP PLANT

Daily Analysis Report Bottling Unit

Date	Effluent Treated	Flowmeter	Equalization Tank			Aeration Tank			CWST (Treated Water)			
	M3/Day	Reading M³	pH	TDS	COD(mg/l)	pH	TDS	COD(mg/l)	pH	TDS	COD(mg/l)	Sign
01-07-23	11	6799	8.12	550	550	8.00	480	58	7.90	345	855	Dhaval
02-07-23	—	—	—	—	—	—	—	—	—	—	—	—
03-07-23	12	6811	8.34	520	650	8.12	490	59	8.00	325	48	Dhaval
04-07-23	12	6823	8.1	500	560	8.21	368	68	8.10	348	64	Dhaval
05-07-23	11	6834	8.11	505	520	8.24	348	62	8.19	342	44	Dhaval
06-07-23	10	6844	7.86	510	510	8.21	369	80	7.91	325	45	Dhaval
07-07-23	11	6855	8.13	550	560	8.24	348	89	8.12	345	36	Dhaval
08-07-23	02	6857	8.18	520	530	8.21	340	92	8.20	369	60	Dhaval
09-07-23	—	—	—	—	—	—	—	—	—	—	—	—
10-07-23	12	6869	8.16	540	560	8.42	490	96	8.00	413	50	Dhaval
11-07-23	13	6882	8.12	510	490	8.24	480	89	7.90	406	45	Dhaval
12-07-23	07	6889	8.3	520	560	8.45	470	88	8.00	415	50	Dhaval
13-07-23	01	6890	8.21	490	610	8.26	450	72	8.10	471	60	Dhaval
14-07-23	14	6904	8.30	480	580	8.16	455	72	7.90	469	80	Dhaval
15-07-23	06	6910	8.24	510	590	8.16	440	92	7.60	406	75	Dhaval
16-07-23	14	6924	8.16	520	510	8.15	424	96	7.30	465	80	Dhaval
17-07-23	20	6944	8.18	530	540	8.15	447	94	7.06	465	80	Dhaval
18-07-23	19	6963	8.08	540	560	8.24	387	52	7.00	345	32	Dhaval
19-07-23	20	6983	8.1	520	540	8.21	459	76	7.50	326	56	Dhaval
20-07-23	19	7002	8.13	510	560	8.25	459	48	7.35	385	42	Dhaval
21-07-23	19	7021	8.06	540	520	8.24	513	80	7.42	315	64	Dhaval
22-07-23	11	7032	8.12	510	510	8.25	537	64	7.34	345	52	Dhaval
23-07-23	—	—	—	—	—	—	—	—	—	—	—	—
24-07-23	10	7042	8.08	550	610	8.25	432	60	7.67	348	58	Dhaval
25-07-23	16	7058	8.5	540	620	8.12	462	99	7.74	315	96	Dhaval
26-07-23	17	7075	8.2	560	630	8.15	426	65	7.98	369	66	Dhaval
27-07-23	20	7095	8.56	520	610	8.19	408	82	7.84	348	56	Dhaval
28-07-23	20	7115	8.24	550	620	8.02	483	72	8.04	425	80	Dhaval
29-07-23	17	7132	8.54	540	640	8.03	537	71	7.88	325	70	Dhaval
30-07-23	10	7142	8.26	520	610	8.15	526	81	8.04	315	78	Dhaval
31-07-23	11	7153	8.56	510	620	8.01	561	56	7.98	415	40	Dhaval

Operator Dhaval

TRIVENI ENGINEERING & INDUSTRIES LTD. PLP PLANT

Daily Analysis Report – Rattling Unit

Date	Effluent Treated	Flowmeter	Equalization Tank			Aeration Tank			CWST (Treated Isbton)			
	M3/Day	Reading M³	pH	TDS	COD(mg/l)	pH	TDS	COD(mg/l)	pH	TDS	COD(mg/l)	Sign
01-08-23	17	7170	8.25	510	392	8.00	520	70	7.91	513	56	Dahal
02-08-23	22	7192	8.40	525	360	7.50	510	60	7.10	505	40	Dahal
03-08-23	11	7203	8.46	463	312	8.10	570	60	8.02	561	56	Dahal
04-08-23	11	7214	8.50	501	392	8.20	572	75	8.15	567	64	Dahal
05-08-23	09	7223	8.40	424	648	7.70	560	30	7.50	549	16	Dahal
06-08-23	—	—	—	—	—	—	—	—	—	—	—	—
07-08-23	15	7238	8.10	211	392	7.90	415	70	7.81	405	64	Dahal
08-08-23	15	7253	8.50	36	216	7.50	545	65	7.36	537	56	Dahal
09-08-23	13	7266	8.40	438	400	7.60	490	70	7.50	489	56	Dahal
10-08-23	12	7278	8.43	549	312	7.85	495	90	7.73	489	80	Dahal
11-08-23	17	7295	8.50	480	296	7.70	520	95	7.61	513	88	Dahal
12-08-23	14	7309	8.30	495	300	7.90	560	80	7.80	500	70	Dahal
13-08-23	—	—	—	—	—	—	—	—	—	—	—	—
14-08-23	08	7317	8.40	468	520	8.30	548	55	8.20	543	48	Dahal
15-08-23	—	—	—	—	—	—	—	—	—	—	—	—
16-08-23	18	7335	8.34	371	432	7.90	320	80	7.87	365	72	Dahal
17-08-23	12	7347	8.20	360	500	8.00	390	65	7.90	380	60	Dahal
18-08-23	08	7355	8.40	340	540	8.10	410	63	7.55	400	55	Dahal
19-08-23	18	7373	8.50	328	896	8.20	526	60	8.14	526	48	Dahal
20-08-23	16	7389	8.45	300	808	7.90	426	65	7.80	420	56	Dahal
21-08-23	15	7404	8.00	500	480	7.20	480	80	7.10	465	70	Dahal
22-08-23	18	7422	8.33	520	392	7.30	473	75	7.23	473	65	Dahal
23-08-23	20	7442	8.50	579	464	7.50	460	100	7.30	450	80	Dahal
24-08-23	21	7463	8.40	600	700	7.40	510	110	7.20	498	100	Dahal
25-08-23	22	7485	8.30	500	710	7.45	500	90	7.40	490	80	Dahal
26-08-23	17	7502	8.05	272	768	7.60	495	75	7.50	489	70	Dahal
27-08-23	17	7519	8.11	480	784	7.40	480	100	7.33	477	85	Dahal
28-08-23	20	7539	8.20	465	808	7.60	467	110	7.54	459	100	Dahal
29-08-23	15	7554	8.50	408	560	7.50	465	100	7.43	459	90	Dahal
30-08-23	09	7563	8.40	400	500	7.35	440	85	7.30	440	70	Dahal
31-08-23	—	—	—	—	—	—	—	—	—	—	—	—

Operator Dahal

Triveni Engineering & Industries Ltd, PLP Plant

Daily Analysis Report, Bottling Unit, September-23

Date	Effluent Treated	Flow Meter Reading	Equalization Tank			Aeration Tank			CWST (Treated Water)				Effluent Treated	Flow Meter Reading	Sig.
	M3/day	M3	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	TSS mg/l	M3/day	M3	
01-09-23	19	7582	8.05	440	490	7.08	371	42	7.04	362	30	—	00	00	Rahul
02-09-23	19	7601	8.00	460	450	7.05	356	50	7.01	341	40	—	19	38	Rahul
03-09-23	17	7618	7.98	470	370	7.07	340	40	7.05	332	35	—	17	55	Rahul
04-09-23	18	7636	8.02	450	500	8.00	362	38	7.08	351	30	—	18	73	Rahul
05-09-23	19	7655	8.05	420	550	7.04	345	41	7.00	341	34	—	19	92	Rahul
06-09-23	17	7672	8.01	445	480	7.06	355	52	7.04	346	45	—	17	109	Rahul
07-09-23	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
08-09-23	13	7685	8.03	460	600	7.03	340	46	7.02	330	38	—	13	122	Rahul
09-09-23	21	7706	8.00	465	570	7.09	364	60	7.05	350	56	—	21	143	Rahul
10-09-23	16	7722	8.05	522	540	8.02	392	30	7.08	380	24	—	16	159	Rahul
11-09-23	19	7741	8.03	540	600	8.00	410	50	7.5	400	39	—	19	178	Rahul
12-09-23	20	7761	8.00	490	560	8.1	418	55	7.8	410	45	—	20	198	Rahul
13-09-23	11	7772	8.04	450	400	7.8	407	60	7.4	395	48	—	11	209	Rahul
14-09-23	11	7783	8.20	500	600	7.75	520	51	7.56	513	40	—	11	220	Rahul
15-09-23	15	7798	8.50	540	510	8.00	496	42	7.80	489	35	—	15	235	Rahul
16-09-23	17	7815	8.30	500	400	7.70	480	60	7.60	462	46	—	17	252	Rahul
17-09-23	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
18-09-23	10	7825	8.50	400	340	7.80	565	58	7.85	550	51	—	10	262	Rahul
19-09-23	12	7837	8.20	358	296	8.10	580	55	8.00	574	44	—	12	274	Rahul
20-09-23	16	7853	8.00	410	400	7.82	452	50	7.80	440	48	—	16	290	Rahul
21-09-23	15	7868	7.40	328	568	7.60	418	60	7.54	412	48	—	15	305	Rahul
22-09-23	16	7884	8.50	561	668	7.80	401	45	7.74	393	34	—	16	321	Rahul
23-09-23	14	7898	8.30	500	520	7.58	412	53	7.50	400	41	—	14	335	Rahul
24-09-23	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
25-09-23	15	7913	8.20	515	400	7.30	400	40	7.22	389	33	—	15	350	Rahul
26-09-23	14	7927	8.35	567	660	7.41	412	60	7.37	405	52	—	14	364	Rahul
27-09-23	21	7948	8.10	480	510	7.20	435	47	7.15	430	40	—	21	385	Rahul
28-09-23	12	7960	8.50	424	600	7.08	460	56	7.00	453	48	—	12	397	Rahul
29-09-23	11	7971	8.30	440	500	7.20	480	48	7.12	466	40	—	11	408	Rahul
30-09-23	13	7984	8.20	470	300	7.30	475	56	7.25	468	48	—	13	421	Rahul

Operator Rahul

HOD(ETP)

Triveni Engineering & Industries Ltd, PLP Plant

Daily Analysis Report, Bottling Unit, October-23

Date	Effluent Treated	Flow Meter Reading	Equalization Tank			Aeration Tank			CWS (Treated water)				Effluent Treated	Flow Meter Reading	Sig.
	M3/day	M3	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	TSS mg/l	M3/day	M3	
01-10-23	04	7988	8.05	500	450	7.45	495	45	7.40	480	32	—	04	425	Dhakad
02-10-23	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
03-10-23	14	8002	8.50	520	496	7.38	450	60	7.30	444	50	—	14	439	Dhakad
04-10-23	18	8020	8.38	500	808	7.41	485	52	7.35	480	47	—	18	457	Dhakad
05-10-23	19	8039	8.05	575	656	7.10	510	56	7.03	504	48	—	19	476	Dhakad
06-10-23	15	8054	8.50	486	668	8.00	522	40	7.55	522	32	—	15	491	Dhakad
07-10-23	16	8070	8.10	415	580	7.80	502	56	7.70	490	48	—	16	507	Dhakad
08-10-23	02	8072	8.00	500	530	8.00	480	48	7.88	475	40	—	02	509	Dhakad
09-10-23	17	8089	8.30	480	488	7.75	460	56	7.70	452	48	—	17	526	Dhakad
10-10-23	15	8104	8.50	549	500	7.64	432	60	7.60	427	50	—	15	541	Dhakad
11-10-23	15	8119	8.00	500	460	7.66	435	52	7.64	432	44	—	15	556	Dhakad
12-10-23	15	8134	8.25	432	460	7.61	468	50	7.54	462	38	—	15	571	Dhakad
13-10-23	22	8156	7.55	567	610	7.70	418	56	7.66	414	47	—	22	593	Dhakad
14-10-23	22	8178	7.70	500	570	7.55	430	60	7.50	425	52	—	22	615	Dhakad
15-10-23	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
16-10-23	19	8197	8.40	500	400	7.80	530	48	7.70	525	40	—	19	634	Dhakad
17-10-23	17	8214	8.59	480	344	7.72	590	56	7.66	585	48	—	17	651	Dhakad
18-10-23	20	8234	8.49	575	504	7.70	431	48	7.63	420	40	—	20	671	Dhakad
19-10-23	21	8255	8.12	477	400	7.70	548	40	7.65	543	32	—	21	692	Dhakad
20-10-23	20	8275	8.37	432	600	7.80	550	48	7.76	543	40	—	20	712	Dhakad
21-10-23	19	8294	8.40	450	480	8.00	510	40	7.95	505	32	—	19	731	Dhakad
22-10-23	18	8312	8.57	402	420	8.30	563	48	8.24	561	40	—	18	749	Dhakad
23-10-23	07	8319	8.17	537	500	8.00	570	56	7.51	573	48	—	07	756	Dhakad
24-10-23	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
25-10-23	21	8340	8.77	244	564	7.70	330	32	7.68	322	24	—	21	777	Dhakad
26-10-23	20	8360	8.34	248	576	7.80	338	16	7.73	334	08	—	20	797	Dhakad
27-10-23	20	8380	8.00	500	600	7.60	400	32	7.52	390	24	—	20	817	Dhakad
28-10-23	22	8402	8.18	495	656	7.30	470	48	7.26	465	40	—	22	839	Dhakad
29-10-23	15	8417	8.09	510	604	7.05	485	60	7.01	483	52	—	15	854	Dhakad
30-10-23	15	8432	8.40	530	590	7.15	495	56	7.10	488	48	—	15	865	Dhakad
31-10-23	17	8449	8.20	500	560	7.10	480	48	7.05	480	40	—	17	886	Dhakad

Operator

HOD/AMD/

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Triveni Engineering & Industries Ltd, PLP Plant

Daily Analysis Report, Bottling Unit, November-23

Date	Effluent Treated	Flow Meter Reading	Equalization Tank			Aeration Tank			CWST (Treated Water)				Effluent Treated	Flow Meter Reading	Sig.
	M3/day	M3	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	TSS mg/l	M3/day	M3	
01-11-23	14	8463	8.10	490	560	7.50	460	32	7.45	455	24	—	14	900	Abdul
02-11-23	18	8481	8.50	507	600	7.60	475	48	7.55	471	40	—	18	918	Abdul
03-11-23	20	8501	8.18	402	660	7.40	450	56	7.32	444	48	—	20	938	Abdul
04-11-23	19	8520	8.00	460	660	7.30	430	48	7.25	430	40	—	19	957	Abdul
05-11-23	14	8534	8.11	516	480	8.20	420	64	8.15	420	56	—	14	971	Abdul
06-11-23	20	8554	8.40	275	700	7.68	270	56	7.60	269	48	—	20	991	Abdul
07-11-23	15	8569	8.50	338	648	7.50	261	48	7.42	258	40	—	15	1006	Abdul
08-11-23	12	8581	8.46	173	620	8.00	400	56	7.89	393	48	—	12	1018	Abdul
09-11-23	16	8597	8.38	519	568	7.50	390	68	7.81	387	60	—	16	1034	Abdul
10-11-23	17	8614	8.10	490	430	7.80	380	64	7.73	378	56	—	17	1051	Abdul
11-11-23	16	8630	8.35	255	400	7.72	360	48	7.68	357	40	—	16	1067	Abdul
12-11-23	03	8633	8.50	400	510	7.50	370	40	7.50	370	32	—	03	1070	Abdul
13-11-23	—	—	—	—	—	—	—	—	—	—	—	—	—	—	Abdul
14-11-23	12	8645	8.37	480	648	7.50	396	56	7.45	388	48	—	12	1082	Abdul
15-11-23	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
16-11-23	16	8661	8.54	513	560	7.20	390	48	7.14	382	40	—	16	1098	Abdul
17-11-23	17	8678	8.03	438	680	7.25	400	64	7.19	394	56	—	17	1115	Abdul
18-11-23	14	8692	8.43	465	352	7.60	347	48	7.55	347	40	—	14	1129	Abdul
19-11-23	20	8712	7.99	490	412	7.65	355	48	7.60	350	40	—	20	1149	Abdul
20-11-23	18	8730	8.10	90	248	7.50	445	40	7.45	442	32	—	18	1167	Abdul
21-11-23	19	8749	8.50	505	600	7.22	413	64	7.15	400	56	—	19	1186	Abdul
22-11-23	18	8767	8.30	480	540	7.72	420	56	7.20	410	48	—	18	1204	Abdul
23-11-23	17	8784	8.42	430	400	7.48	550	48	7.44	549	40	—	17	1221	Abdul
24-11-23	20	8804	8.20	400	450	7.35	518	56	7.30	510	48	—	20	1241	Abdul
25-11-23	20	8824	8.74	205	610	7.80	275	64	7.71	270	56	—	20	1261	Abdul
26-11-23	20	8844	8.00	410	500	7.08	310	48	7.08	310	40	—	20	1281	Abdul
27-11-23	22	8866	8.50	561	440	7.05	430	72	7.00	424	64	—	22	1303	Abdul
28-11-23	20	8886	8.41	412	256	7.14	418	56	7.10	418	48	—	20	1323	Abdul
29-11-23	18	8904	8.10	500	480	7.22	432	64	7.15	425	56	—	18	1341	Abdul
30-11-23	22	8926	8.35	577	400	7.08	448	32	7.02	442	24	—	22	1363	Abdul

Operator

HOD(ETP)

Triveni Engineering & Industries Ltd. Muzaffarnagar

Triveni Engineering & Industries Ltd, PLP Plant

Daily Analysis Report, Bottling Unit, December-23

Date	Effluent Treated	Flow Meter Reading	Equalization Tank			Aeration Tank			CWST (Treated water)				Effluent Treated	Flow Meter Reading	Sig.
	M3/day	M3	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	TSS mg/l	M3/day	M3	
01-12-23	22	8948	8.39	424	600	8.00	471	40	7.93	471	32	—	22	1385	Bhakal
02-12-23	21	8969	8.50	511	540	7.82	497	56	7.75	489	48	—	21	1406	Bhakal
03-12-23	21	8990	8.00	520	600	7.70	480	48	7.60	475	40	—	21	1427	Bhakal
04-12-23	20	9010	8.10	530	610	7.60	470	32	7.55	460	24	—	20	1447	Bhakal
05-12-23	18	9028	8.15	500	510	7.55	450	48	7.45	462	40	—	18	1465	Bhakal
06-12-23	20	9048	8.22	543	208	8.37	422	32	8.30	418	24	—	20	1485	Bhakal
07-12-23	20	9068	7.99	447	400	7.45	515	64	7.42	510	56	—	20	1505	Bhakal
08-12-23	20	9088	8.36	438	540	7.50	525	56	7.47	522	48	—	20	1525	Bhakal
09-12-23	20	9108	8.25	426	510	7.33	520	40	7.25	510	32	—	20	1545	Bhakal
10-12-23	16	9124	8.30	440	600	7.22	505	56	7.20	500	618	—	16	1561	Bhakal
11-12-23	15	9139	8.10	577	620	7.72	521	32	7.69	519	24	—	15	1576	Bhakal
12-12-23	16	9155	8.50	510	490	7.80	510	48	7.70	500	40	—	16	1592	Bhakal
13-12-23	12	9167	8.10	490	520	7.95	500	64	7.90	492	56	—	12	1604	Bhakal
14-12-23	15	9182	8.42	400	680	7.52	560	56	7.47	555	48	—	15	1619	Bhakal
15-12-23	16	9198	8.00	580	568	8.44	518	75	8.39	513	64	—	16	1635	Bhakal
16-12-23	12	9210	8.20	540	490	8.00	511	56	8.00	500	48	—	12	1647	Bhakal
17-12-23	11	9221	8.35	515	550	7.97	507	48	7.90	502	40	—	11	1658	Bhakal
18-12-23	12	9233	8.50	500	628	8.10	501	56	8.04	495	48	—	12	1670	Bhakal
19-12-23	15	9248	8.43	520	400	8.25	505	72	8.20	505	64	—	15	1685	Bhakal
20-12-23	15	9263	8.00	490	450	8.02	497	64	7.90	490	56	—	15	1700	Bhakal
21-12-23	19	9282	8.50	520	600	8.18	500	56	8.10	500	48	—	19	1719	Bhakal
22-12-23	20	9302	8.30	500	626	8.06	497	64	8.00	490	56	—	20	1739	Bhakal
23-12-23	20	9322	8.00	480	520	7.88	478	48	7.80	470	40	—	20	1759	Bhakal
24-12-23	15	9337	8.30	500	580	8.03	501	56	7.95	490	48	—	15	1774	Bhakal
25-12-23	18	9355	8.50	515	600	7.63	507	64	7.50	500	56	—	18	1792	Bhakal
26-12-23	16	9371	8.00	490	470	8.08	531	48	8.00	520	40	—	16	1808	Bhakal
27-12-23	19	9390	8.50	600	640	8.05	577	40	8.05	570	32	—	19	1827	Bhakal
28-12-23	19	9409	8.00	510	500	7.98	546	56	7.90	540	48	—	19	1846	Bhakal
29-12-23	20	9429	8.20	480	470	7.91	513	64	7.80	510	56	—	20	1866	Bhakal
30-12-23	18	9447	7.99	430	560	8.12	521	56	8.00	515	48	—	18	1884	Bhakal
31-12-23	20	9467	7.90	400	490	7.94	502	48	7.85	495	40	—	20	1904	Bhakal

Operator

HOD(ETP)

Triveni Engineering & Industries Ltd, PLP Plant

Daily Analysis Report, Bottling Unit, January-24

Date	Effluent Treated	Flow Meter Reading	Equalization Tank			Aeration Tank			CWS (Treated water)				Effluent Treated	Flow Meter Reading	Sig.
	M3/day	M3	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	TSS mg/l	M3/day	M3	
01-01-24	18	9485	7.77	332	495	7.51	460	40	7.40	451	32	—	18	1922	Bhakal
02-01-24	05	9490	8.50	410	520	7.90	500	64	7.80	490	56	—	05	1927	Bhakal
03-01-24	07	9497	8.40	470	610	8.16	538	56	8.10	530	48	—	07	1934	Bhakal
04-01-24	16	9513	7.57	400	580	7.80	510	64	7.68	500	56	—	16	1950	Bhakal
05-01-24	17	9530	8.00	390	500	7.5	490	48	7.2	482	40	—	17	1967	Bhakal
06-01-24	18	9548	7.8	324	520	7.4	438	56	7.0	430	48	—	18	1985	Bhakal
07-01-24	16	9564	7.2	335	480	7.0	420	64	7.0	412	56	—	16	2001	Bhakal
08-01-24	19	9583	7.7	382	560	7.8	461	56	7.5	455	48	—	19	2020	Bhakal
09-01-24	19	9602	8.50	460	610	8.10	500	64	8.00	480	56	—	19	2039	Bhakal
10-01-24	15	9617	8.30	496	582	7.90	462	72	7.81	456	64	—	15	2054	Bhakal
11-01-24	16	9633	8.50	500	640	8.00	472	64	7.95	465	56	—	16	2070	Bhakal
12-01-24	16	9649	7.90	695	840	7.44	442	80	7.30	442	72	—	16	2086	Bhakal
13-01-24	13	9662	8.10	600	700	7.60	465	72	7.52	458	64	—	13	2099	Bhakal
14-01-24	08	9670	8.30	510	620	7.85	480	88	7.77	471	80	—	08	2107	Bhakal
15-01-24	12	9682	8.50	680	800	8.00	530	80	7.91	522	72	—	12	2119	Bhakal
16-01-24	05	9687	8.30	560	640	8.12	570	72	8.01	564	64	—	05	2124	Bhakal
17-01-24	12	9699	8.5	575	580	8.00	500	64	7.93	489	56	—	12	2136	Bhakal
18-01-24	13	9712	8.0	550	540	7.80	490	56	7.68	482	48	—	13	2149	Bhakal
19-01-24	18	9730	8.4	610	600	8.00	419	72	7.90	410	64	—	18	2167	Bhakal
20-01-24	18	9748	8.2	700	620	7.7	520	64	7.3	502	56	—	18	2185	Bhakal
21-01-24	16	9764	8.50	424	600	7.48	460	56	7.60	453	48	—	16	2201	Bhakal
22-01-24	11	9775	8.10	480	510	7.20	435	47	7.15	470	40	—	11	2212	Bhakal
23-01-24	14	9789	8.35	517	660	7.41	412	60	7.37	405	52	—	14	2226	Bhakal
24-01-24	17	9806	7.40	328	568	7.60	418	60	7.56	412	48	—	17	2243	Bhakal
25-01-24	14	9820	8.20	500	600	7.75	520	51	7.56	513	40	—	14	2257	Bhakal
26-01-24	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
27-01-24	18	9838	8.05	500	450	7.45	495	45	7.40	480	32	—	18	2275	Bhakal
28-01-24	05	9843	8.10	415	580	7.80	502	56	7.70	490	48	—	05	2280	Bhakal
29-01-24	13	9856	8.00	500	530	8.00	480	48	7.88	475	40	—	13	2293	Bhakal
30-01-24	19	9875	8.12	477	400	7.70	548	40	7.65	543	32	—	19	2312	Bhakal
31-01-24	20	9895	8.17	537	500	8.00	570	56	7.91	573	48	—	20	2332	Bhakal

Operator Bhakal

HOD(ETP)

380

80

Triveni Engineering & Industries Ltd, PLP Plant

Daily Analysis Report, Bottling Unit, February-24

Date	Effluent Treated	Flow Meter Reading	Equalization Tank			Aeration Tank			CWST (Treated Water)				Effluent Treated	Flow Meter Reading	Sig.
	M3/day	M3	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	TSS mg/l	M3/day	M3	
01-02-24	14	9909	8.26	356	478	8.24	395	56	8.04	312	48	—	14	2346	Bhakal
02-02-24	19	9928	8.24	369	500	8.21	387	62	8.06	341	56	—	19	2365	Bhakal
03-02-24	19	9947	8.30	496	590	7.90	462	72	7.81	456	64	—	19	2384	Bhakal
04-02-24	19	9966	7.99	447	400	7.45	515	64	7.42	510	56	—	19	2403	Bhakal
05-02-24	18	9984	8.20	540	490	8.00	571	56	8.00	500	48	—	18	2421	Bhakal
06-02-24	17	10001	8.00	480	520	7.88	478	48	7.80	470	40	—	17	2438	Bhakal
07-02-24	19	10020	8.20	498	470	7.91	517	64	7.83	510	56	—	19	2457	Bhakal
08-02-24	18	10038	8.50	328	596	8.20	526	56	8.14	526	48	—	18	2475	Bhakal
09-02-24	18	10056	8.10	411	592	7.90	415	72	7.81	405	64	—	18	2493	Bhakal
10-02-24	20	10076	8.34	371	432	7.90	320	80	7.87	365	72	—	20	2513	Bhakal
11-02-24	17	10093	8.50	579	464	7.50	460	88	7.30	450	80	—	17	2530	Bhakal
12-02-24	15	10108	8.23	562	700	7.80	482	68	7.72	476	60	—	15	2545	Bhakal
13-02-24	14	10122	7.80	433	600	7.13	425	74	7.05	419	66	—	14	2559	Bhakal
14-02-24	19	10141	8.10	490	520	7.95	500	64	7.90	492	56	—	19	2578	Bhakal
15-02-24	12	10153	8.00	580	490	7.44	518	72	7.29	513	64	—	12	2590	Bhakal
16-02-24	12	10165	8.50	680	700	8.00	530	80	7.91	522	72	—	12	2602	Bhakal
17-02-24	13	10178	8.07	438	680	7.25	400	64	7.19	394	56	—	13	2615	Bhakal
18-02-24	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
19-02-24	13	10191	8.50	400	510	7.56	370	40	7.50	370	32	—	13	2628	Bhakal
20-02-24	18	10209	8.50	517	470	8.00	549	72	7.97	546	64	—	18	2646	Bhakal
21-02-24	17	10226	8.59	480	344	7.72	590	56	7.66	585	48	—	17	2663	Bhakal
22-02-24	19	10245	8.06	532	560	7.91	509	80	7.86	500	72	—	19	2682	Bhakal
23-02-24	20	10265	8.40	419	600	8.30	585	88	8.23	581	80	—	20	2702	Bhakal
24-02-24	18	10283	8.10	500	480	8.12	547	80	8.00	540	72	—	18	2720	Bhakal
25-02-24	21	10304	8.00	475	460	8.00	521	64	7.92	516	56	—	21	2741	Bhakal
26-02-24	23	10327	8.75	490	540	8.13	525	72	8.03	527	64	—	23	2764	Bhakal
27-02-24	22	10349	8.20	371	472	7.90	320	80	7.87	365	72	—	22	2786	Bhakal
28-02-24	20	10369	8.39	424	600	8.00	493	72	7.75	489	64	—	20	2806	Bhakal
29-02-24	21	10390	8.10	530	630	7.67	470	56	7.45	462	48	—	21	2827	Bhakal

Operator Bhakal

HOD(ETP)

Triveni Engg. & Inds. Ltd. ALC IV

Triveni Engineering & Industries Ltd, PLP Plant

Daily Analysis Report, Bottling Unit, March-24

Date	Effluent Treated	Flow Meter Reading	Equalization Tank			Aeration Tank			CWST (Treated Water)				Effluent Treated	Flow Meter Reading	Sig.
	M3/day	M3	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	TSS mg/l	M3/day	M3	
01-03-24	21	10411	8.40	419	600	8.30	585	88	8.23	581	80	—	21	2848	Bhakal
02-03-24	20	10431	8.50	680	800	8.00	530	80	7.91	522	72	—	20	2868	Bhakal
03-03-24	17	10448	8.30	560	640	8.12	570	72	8.01	564	64	—	17	2885	Bhakal
04-03-24	19	10467	8.50	500	600	8.06	497	64	8.00	490	56	—	19	2904	Bhakal
05-03-24	18	10485	8.35	496	582	7.90	462	72	7.81	456	64	—	18	2922	Bhakal
06-03-24	17	10502	8.50	670	760	8.17	518	64	8.10	513	56	—	17	2939	Bhakal
07-03-24	17	10519	8.30	560	610	8.03	508	56	8.00	500	48	—	17	2956	Bhakal
08-03-24	18	10537	8.00	580	660	7.97	530	72	7.90	520	64	—	18	2974	Bhakal
09-03-24	20	10557	8.22	568	635	7.95	511	64	7.82	505	56	—	20	2994	Bhakal
10-03-24	03	10560	8.50	500	700	7.82	498	56	7.70	490	48	—	03	2997	Bhakal
11-03-24	19	10579	8.10	483	610	7.65	489	48	7.50	481	40	—	19	3016	Bhakal
12-03-24	19	10598	8.00	530	500	7.73	521	64	7.60	510	56	—	19	3035	Bhakal
13-03-24	20	10618	8.48	580	570	7.81	515	56	7.71	502	48	—	20	3055	Bhakal
14-03-24	21	10639	8.10	540	521	7.73	524	40	7.61	515	32	—	21	3076	Bhakal
15-03-24	16	10655	8.00	518	509	7.66	515	48	7.53	507	40	—	16	3092	Bhakal
16-03-24	23	10678	8.18	460	700	7.26	496	64	7.15	480	56	—	23	3115	Bhakal
17-03-24	23	10701	8.11	485	615	7.47	506	80	7.40	495	72	—	23	3138	Bhakal
18-03-24	21	10722	8.33	530	660	7.80	529	72	7.69	520	64	—	21	3159	Bhakal
19-03-24	16	10738	8.40	500	695	7.49	550	56	7.41	540	48	—	16	3175	Bhakal
20-03-24	16	10754	8.01	479	710	7.73	560	64	7.66	548	56	—	16	3191	Bhakal
21-03-24	16	10770	8.43	520	400	8.25	505	72	8.20	500	64	—	16	3207	Bhakal
22-03-24	17	10787	7.95	695	740	7.44	480	80	7.30	462	72	—	17	3224	Bhakal
23-03-24	18	10805	8.47	610	695	7.78	484	88	7.69	472	80	—	18	3242	Bhakal
24-03-24	15	10820	8.13	575	605	7.50	492	80	7.81	486	72	—	15	3257	Bhakal
25-03-24	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
26-03-24	06	10826	8.00	490	540	7.21	511	64	7.10	502	56	—	06	3263	Bhakal
27-03-24	05	10831	7.80	471	501	7.30	498	56	7.18	485	48	—	05	3268	Bhakal
28-03-24	05	10836	7.99	480	608	7.91	520	72	7.82	512	64	—	05	3273	Bhakal
29-03-24	14	10850	8.10	510	632	7.56	509	64	7.47	502	56	—	14	3287	Bhakal
30-03-24	14	10864	7.70	497	572	7.71	517	72	7.60	511	64	—	14	3301	Bhakal
31-03-24	10	10874	7.85	501	788	7.40	501	80	7.29	495	72	—	10	3311	Bhakal

Operator Bhakal

HOD(ETP)

Triveni Engineering & Industries Ltd, PLP Plant

Daily Analysis Report, Bottling Unit, April-24

Date	Effluent Treated	Flow Meter Reading	Equalization Tank			Aeration Tank			CWS (Treated Water)				Effluent Treated	Flow Meter Reading	Sig.
	M3/day	M3	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	pH	TDS mg/l	COD mg/l	TSS mg/l	M3/day	M3	
01-04-24	18	10892	7.20	499	705	7.38	518	72	7.30	511	64	–	18	3329	Dhaval
02-04-24	17	10909	7.56	480	620	7.70	557	64	7.61	548	56	–	17	3346	Dhaval
03-04-24	16	10925	7.33	502	660	7.61	530	80	7.50	522	72	–	16	3362	Dhaval
04-04-24	12	10937	7.45	340	700	7.45	541	88	7.39	530	80	–	12	3374	Dhaval
05-04-24	09	10946	7.70	420	595	7.30	500	72	7.22	491	64	–	09	3383	Dhaval

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Operator

HOD(ETP)

Triveni ENGINEERING & INDUSTRIES LTD.

PORTABLE LIQUOR PLANT

WTP LOG SHEET

Date 14/06/23

Time	MGF					MCF		HPP		RO								MB				
	Feed Pump A	Feed Pump B	Feed Flow M3/hr	I/L pr Kg/C m2	O/LPr Kg/C m2	I/L pr Kg/C m2	O/L Pr Kg/C m2	A	B	Feed PH	Feed COND. U s/Cm	1st stage Pr Kg./Cm 2	2st stage Pr Kg./Cm 2	Reject Pr Kg./Cm 2	Permeate Flow M3/hr	Reject Flow M3/hr	RO Permeate Ph	RO Permeate Cond. Us/Cm	I/L pr Kg/C m2	C/LPr Kg/C m2	Ph	Cond. Us/cm	Flow M3/hr
8.00AM																							
7.00AM		L	16·18	1·6	1·3	1·2	1·1	L		7·9	460	10·0	7·5	5·0	12·0	4·0	5·58	9·78	1·4	0·4	6·10	0·14	11·15
8.00AM		L	16·25	1·6	1·3	1·2	1·1	L		7·9	465	10·0	7·5	5·0	12·0	4·0	5·56	9·75	1·4	0·4	6·11	0·52	11·29
9.00AM		L	16·10	1·6	1·3	1·2	1·1	L		7·9	465	10·0	7·5	5·0	12·0	4·0	555	9·76	1·4	0·4	6·11	0·51	11·60
10.00AM		L	16·10	1·6	1·3	1·2	1·1	L		7·9	460	10·0	7·5	5·0	12·0	4·0	5·57	9·68	1·4	0·4	6·10	0·51	11·46
11.00AM		L	16·11	1·6	1·3	1·2	1·1	L		7·9	458	10·0	7·5	5·0	12·0	4·0	5·55	9·64	1·4	0·4	6·10	0·51	11·55
12.00AM		L	16·08	1·6	1·3	1·2	1·1	L		7·9	462	10·0	7·5	5·0	12·0	4·0	5·58	9·60	1·4	0·4	6·11	0·51	11·47
1.00PM		L	16·15	1·6	1·3	1·2	1·1	L		7·9	465	10·0	7·5	5·0	12·0	4·0	5·57	9·68	1·4	0·4	6·12	0·51	11·55
2.00PM		L	16·18	1·6	1·3	1·2	1·1	L		7·9	460	10·0	7·5	5·0	12·0	4·0	5·56	9·51	1·4	0·4	6·11	0·53	11·46
3.00PM		L	16·15	1·6	1·3	1·2	1·1	L		7·9	455	10·0	7·5	5·0	12·0	4·0	5·56	9·53	1·4	0·4	6·11	0·51	11·58
4.00PM		L	16·10	1·6	1·3	1·2	1·1	L		7·9	458	10·0	7·5	5·0	12·0	4·0	5·60	9·50	1·4	0·4	6·11	0·51	11·66
5.00PM		L	16·22	1·6	1·3	1·2	1·1	L		7·9	456	10·0	7·5	5·0	12·0	4·0	5·60	9·51	1·4	0·4	6·10	0·50	11·52
6.00PM		L	16·18	1·6	1·3	1·2	1·1	L		7·9	455	10·0	7·5	5·0	12·0	4·0	558	9·46	1·4	0·4	6·10	0·50	11·29
7.00PM		L	15·96	1·6	1·3	1·2	1·1	L		7·9	455	10·0	7·5	5·0	12·0	4·0	553	9·43	1·4	0·4	6·10	0·50	11·46
8.00PM		L	15·98	1·6	1·3	1·2	1·1	L		7·9	455	10·0	7·5	5·0	12·0	4·0	554	9·40	1·4	0·4	6·10	0·50	11·35
9.00PM		L	15·90	1·6	1·3	1·2	1·1	L		7·9	452	10·0	7·5	5·0	12·0	4·0	552	9·37	1·4	0·4	6·10	0·50	11·67
10.00PM		L	16·15	1·6	1·3	1·2	1·1	L		7·9	454	10·0	7·5	5·0	12·0	4·0	556	9·33	1·4	0·4	6·10	0·49	11·58

	Raw Water Consumption	DM Water Generation
Starting	72478	45950
Stop	72663	46115
	185	165

CHEMICAL CONSUMPTION

Shift	RO anti Scalant	PH Booster	Caustic Flakes	HCL	SDI
A					
B					

Remarks:-

D.M. Plant Started at → 6.00 Pm

D.M. Plant Stopped at → 10.00 Pm

Triveni ENGINEERING & INDUSTRIES LTD.

PORTABLE LIQUOR PLANT

WTP LOG SHEET

Date 20/6/23

Time	MGF					MCF		HPP		RO									MB				
	Feed Pump A	Feed Pump B	Feed Flow M3/hr	I/L pr Kg/C m2	O/LPr Kg/C m2	I/L pr Kg/C m2	O/L Pr Kg/C m2	A	B	Feed PH	Feed COND. U sCm	1st stage Pr Kg./Cm 2	2st stage Pr Kg./Cm 2	Reject Pr Kg./Cm 2	Permeate Flow M3/hr	Reject Flow M3/hr	RO Permeate Ph	RO Permeate Cond. Us/Cm	I/L pr Kg/C m2	O/LPr Kg/C m2	Ph	Cond. Us/c m	Flow M3/hr
6:00AM																							
7:00AM																							
8:00AM																							
9:00AM																							
10:00AM																							
11:00AM																							
12:00AM																							
1:00PM																							
2:00PM		✓	16 30	1·6	1·3	1·2	1·1	✓		7·9	534	10·0	7·5	5·0	12·0	4·0	5·56	9·69	1·4	0·4	6·11	0·47	11·56
3:00PM		✓	16·24	1·6	1·3	1·2	1·1	✓		7·9	531	10·0	7·5	5·0	12·0	4·0	5·58	9·65	1·4	0·4	6·10	0·47	11·50
4:00PM		✓	16·16	1·6	1·3	1·2	1·1	✓		7·9	527	10·0	7·5	5·0	12·0	4·0	5·55	9·61	1·4	0·4	6·11	0·47	11·47
5:00PM		✓	16·15	1·6	1·3	1·2	1·1	✓		7·9	522	10·0	7·5	5·0	12·0	4·0	5·54	9·58	1·4	0·4	6·11	0·47	11·35
6:00PM		✓	16·10	1·6	1·3	1·2	1·1	✓		7·9	520	10·0	7·5	5·0	12·0	4·0	5·52	9·54	1·4	0·4	6·10	0·47	11·35
7:00PM		✓	16·12	1·6	1·3	1·2	1·1	✓		7·9	518	10·0	7·5	5·0	12·0	4·0	5·56	9·50	1·4	0·4	6·10	0·47	11·47
8:00PM		✓	16·10	1·6	1·3	1·2	1·1	✓		7·9	513	10·0	7·5	5·0	12·0	4·0	5·56	9·46	1·4	0·4	6·10	0·47	11·55
9:00PM		✓	16·18	1·6	1·3	1·2	1·1	✓		7·9	510	10·0	7·5	5·0	12·0	4·0	5·57	9·41	1·4	0·4	6·10	0·47	11·68
10:00PM																							

	Raw Water Consumption	DM Water Generation
Starting	73331	46695
Stop	73429	46781
	98	86

CHEMICAL CONSUMPTION

Shift	RO anti Scalant	PH Booster	Caustic Flakes	HCL	SDI
A					
B	2 Kg				

Remarks:- D. M. Plant started at →

D. M. Plant stopped at →

PRIVENI ENGINEERING & INDUSTRIES LTD.

PORTABLE LIQUOR PLANT

WTP LOG SHEET

Date: 30/06/2023

Time	MGF					MCF		HPP		RO									MB				
	Feed Pump A	Feed Pump B	Feed Flow M3/hr	I/L pr Kg/C m2	O/LPr Kg/C m2	I/L pr Kg/C m2	O/L Pr Kg/C m2	A	B	Feed PH	Feed COND. U s/Cm	1st stage Pr Kg./Cm 2	2st stage Pr Kg./Cm 2	Reject Pr Kg./Cm 2	Permeate Flow M3/hr	Reject Flow M3/hr	RO Permeate Ph	RO Permeate Cond. Us/Cm	I/L pr Kg/C m2	O/LPr Kg/C m2	Ph	Cond. Us/c m	Flow M3/hr
6:00AM																							
7:00AM		✓	16·30	1·6	1·3	1·2	1·1		✓	7·9	535	10·0	7·5	5·0	12·0	4·0	5·56	9·63	1·4	0·4	6·10	0·48	11·58
8:00AM		✓	16·30	1·6	1·3	1·2	1·1		✓	7·9	520	10·0	7·5	5·0	12·0	4·0	5·58	9·65	1·4	0·4	6·10	0·47	11·70
9:00AM		✓	16·18	1·6	1·3	1·2	1·1		✓	7·9	524	10·0	7·5	5·0	12·0	4·0	5·55	9·64	1·4	0·4	6·10	0·49	11·25
10:00AM		✓	16·10	1·6	1·3	1·2	1·1		✓	7·9	520	10·0	7·5	5·0	12·0	4·0	5·54	9·67	1·4	0·4	6·05	0·56	11·46
11:00AM																							
12:00AM										M/B Unit Regeneration													
1:00PM																							
2:00PM																							
3:00PM		✓	16·10	1·6	1·3	1·2	1·1		✓	7·9	516	10·0	7·5	5·0	12·0	4·0	5·60	9·61	1·4	0·4	6·02	0·56	11·46
4:00PM		✓	16·28	1·6	1·3	1·2	1·1		✓	7·9	521	10·0	7·5	5·0	12·0	4·0	5·52	9·64	1·4	0·4	6·06	0·52	11·20
5:00PM		✓	16·38	1·6	1·3	1·2	1·1		✓	7·9	519	10·0	7·5	5·0	12·0	4·0	5·50	9·62	1·4	0·4	6·10	0·54	11·28
6:00PM		✓	16·20	1·6	1·3	1·2	1·1		✓	7·9	510	10·0	7·5	5·0	12·0	4·0	5·49	9·62	1·4	0·4	6·10	0·54	11·26
7:00PM		✓	16·10	1·6	1·3	1·2	1·1		✓	7·9	517	10·0	7·5	5·0	12·0	4·0	5·56	9·42	1·4	0·4	6·11	0·52	11·24
8:00PM		✓	16·10	1·6	1·3	1·2	1·1		✓	7·9	526	10·0	7·5	5·0	12·0	4·0	5·54	9·42	1·4	0·4	6·11	0·50	11·24
9:00PM		✓	16·15	1·6	1·3	1·2	1·1		✓	7·9	519	10·0	7·5	5·0	12·0	4·0	5·51	9·42	1·4	0·4	6·11	0·50	11·45
10:00PM		✓	16·46	1·6	1·3	1·2	1·1		✓	7·9	520	10·0	7·5	5·0	12·0	4·0	5·52	9·64	1·4	0·4	6·11	0·50	11·50

	Raw Water Consumption	DM Water Generation
Starting	74650	47840
Stop	74814	47980
	164	140

CHEMICAL CONSUMPTION

Shift	RO anti Scalant	PH Booster	Caustic Flakes	HCL	SDI
A					
B			25 Kg	25 Kg	

Remarks:-

D.M. Plant Started at → 6.00 PM

D.M. Plant Stopped at → 10.00 Pm

Regeneration Ready → (47890)

ENGINEERING & INDUSTRIES LTD.

PORTABLE LIQUOR PLANT

WTP LOG SHEET

Date 14/7/2023

Time	MGF					MCF		HPP		RO								MB				
	Feed Pump A	Feed Pump B	Feed Flow M3/hr	I/L pr Kg/C m2	O/LPr Kg/C m2	I/L pr Kg/C m2	O/L Pr Kg/C m2	A	B	Feed PH	Feed COND. U s/Cm	1st stage Pr Kg./Cm 2	2st stage Pr Kg./Cm 2	Reject Pr Kg./Cm 2	Permeat e Flow M3/hr	Reject Flow M3/hr	RO Permeate Ph	RO Permeate Cond. Us/Cm	I/L pr Kg/C m2	O/LPr Kg/C m2	Ph	Cond. Us/c m	Flow M3/hr
6:00AM																								
7:00AM																								
8:00AM																								
9:00AM																								
10:00AM		✓	16.10	1.6	1.3	1.2	1.1	✓		7.9	513	10.0	7.5	5.0	12.0	4.0	540	9.90	1.4	0.4	6.16	0.51	11.28
11:00AM		✓	16.19	1.6	1.3	1.2	1.1	✓		7.9	509	10.0	7.5	5.0	12.0	4.0	550	9.81	1.4	0.4	6.12	0.50	11.26
12:00AM		✓	16.10	1.6	1.3	1.2	1.1	✓		7.9	510	10.0	7.5	5.0	12.0	4.0	559	9.82	1.4	0.4	6.10	0.49	11.48
1:00PM		✓	16.12	1.6	1.3	1.2	1.1	✓		7.9	516	10.0	7.5	5.0	12.0	4.0	551	9.81	1.4	0.4	6.12	049	11.46
2:00PM		✓	16.10	1.6	1.3	1.2	1.1	✓		7.9	526	10.0	7.5	5.0	12.0	4.0	556	9.81	1.4	0.4	6.12	049	11.71
3:00PM		✓	16.12	1.6	1.3	1.2	1.1	✓		7.9	530	10.0	7.5	5.0	12.0	4.0	551	9.24	1.4	0.4	6.12	0.49	11.50
4:00PM																								
5:00PM																								
6:00PM																								
7:00PM																								
8:00PM																								
9:00PM																								
10:00PM																								

	Raw Water Consumption	DM Water Generation
Starting	76009	49023
Stop	76071	49078
	62	55

CHEMICAL CONSUMPTION

Shift	RO anti Scalant	PH Booster	Caustic Flakes	HCL	SDI
A					
B					

Remarks:- D.M Plant start at time → 9:00 Am

D.M Plant stop at time → 3:00 Pm.

Triveni ENGINEERING & INDUSTRIES LTD.

PORTABLE LIQUOR PLANT

WTP LOG SHEET

Date 1/04/23

MGF					MCF		HPP		RO									MB				
Feed Pump A	Feed Pump B	Feed Flow M3/hr	I/L pr Kg/C m2	O/LPr Kg/C m2	I/L pr Kg/C m2	O/L Pr Kg/C m2	A	B	Feed PH	Feed COND. U s/Cm	1st stage Pr Kg./Cm 2	2st stage Pr Kg./Cm 2	Reject Pr Kg./Cm 2	Permeate Flow M3/hr	Reject Flow M3/hr	RO Permeate Ph	RO Permeate Cond Us/Cm	I/L pr Kg/C m2	O/LPr Kg/C m2	Ph	Cond. Us/cm	Flow M3/hr
✓		15.88	1.5	1.2	1.1	1.0	✓		7.9	515	10.0	7.5	5.0	12.0	4.0	5.58	9.96	1.4	0.4	6.10	0.49	11.58
✓		16.18	1.5	1.2	1.1	1.0	✓		7.9	511	10.0	7.5	5.0	12.0	4.0	5.56	9.85	1.4	0.4	6.05	0.53	11.56
									M/B	Charging												
✓		16.46	1.5	1.2	1.1	1.0	✓		7.9	512	10.0	7.5	5.0	12.0	4.0	5.60	9.96	1.4	0.4	6.10	0.54	11.42
✓		16.72	1.5	1.2	1.1	1.0	✓		7.9	517	10.0	7.5	5.0	12.0	4.0	5.72	9.72	1.4	0.4	6.12	0.56	11.56
✓		16.12	1.5	1.2	1.1	1.0	✓		7.9	520	10.0	7.5	5.0	12.0	4.0	5.86	9.81	1.4	0.4	6.12	0.52	11.60

Raw Water Consumption	DM Water Generation
77090	49965
77172	50037
82	72

CHEMICAL CONSUMPTION

Shift	RO anti Scalant	PH Booster	Caustic Flakes	HCL	SDI
A					
B			25 Kg	25 Kg	

D.m. Plant Started at → 10:00 Hr

D.m. Plant stopped at → 6:00 Hr

Reading (49990)

Triveni ENGINEERING & INDUSTRIES LTD.

PORTABLE LIQUOR PLANT

WTP LOG SHEET

MGF					MCF		HPP		RO									MB				
Feed Pump A	Feed Pump B	Feed Flow M3/hr	I/L pr Kg/C m2	O/LPr Kg/C m2	I/L pr Kg/C m2	O/L Pr Kg/C m2	A	B	Feed PH	Feed COND. U s/Cm	1st stage Pr Kg./Cm 2	2st stage Pr Kg./Cm 2	Reject Pr Kg./Cm 2	Permeate Flow M3/hr	Reject Flow M3/hr	RO Permeate Ph	RO Permeate Cond Us/Cm	I/L pr Kg/C m2	O/LPr Kg/C m2	Ph	Cond. Us/c m	Flow M3/hr
✓		16.10	1.6	1.3	1.2	1.1		✓	7.9	512	10.0	7.5	5.0	12.0	4.0	5.56	9.86	1.4	0.4	6.11	0.52	11.56
✓		16.20	1.6	1.3	1.2	1.1		✓	7.9	516	10.0	7.5	5.0	12.0	4.0	5.51	9.72	1.4	0.4	6.09	0.52	11.48
✓		16.10	1.6	1.3	1.2	1.1		✓	7.9	526	10.0	7.5	5.0	12.0	4.0	5.51	9.71	1.4	0.4	6.10	0.50	11.49
✓		16.20	1.6	1.3	1.2	1.1		✓	7.9	526	10.0	7.5	5.0	12.0	4.0	5.52	9.81	1.4	0.4	6.10	0.50	11.51
✓		16.16	1.6	1.3	1.2	1.1		✓	7.9	531	10.0	7.5	5.0	12.0	4.0	5.56	9.81	1.4	0.4	6.12	0.50	11.49
✓		16.10	1.6	1.3	1.2	1.1		✓	7.9	529	10.0	7.5	5.0	12.0	4.0	5.52	9.80	1.4	0.4	6.12	0.50	11.46
✓		16.12	1.6	1.3	1.2	1.1		✓	7.9	535	10.0	7.5	5.0	12.0	4.0	5.28	9.81	1.4	0.4	6.10	0.51	11.60

Raw Water Consumption	DM Water Generation
78182	50914
78323	51038
141	124

CHEMICAL CONSUMPTION

Shift	RO anti Scalant	PH Booster	Caustic Flakes	HCL	SDI
A					
B					

D.M. Plant Started at → 2.00 Pm

D.M. Plant Stopped at → 8.00 Pm

Triveni
ENGINEERING & INDUSTRIES LTD.

PORTABLE LIQUOR PLANT
WTP LOG SHEET

MGF				MCF		HPP		RO									MB				
Feed Flow A	Feed Flow B	Feed Flow M3/hr	I/L pr Kg/C m2	O/LPr Kg/C m2	I/L pr Kg/C m2	O/L Pr Kg/C m2	A	B	Feed PH	Feed COND U s/Cm	1st stage PF Kg./Cm 2	2st stage PF Kg./Cm 2	Reject Pr Kg./Cm 2	Permeate Flow M3/hr	Reject Flow M3/hr	RO Permeate Ph	RO Permeate Cond Us/Cm	I/L pr Kg/C m2	O/LPr Kg/C m2	Ph	Cond. Us/cm	Flow M3/hr
✓		16·28	1·8	1·5	1·4	1·3	✓		7·9	518	10·0	7·5	5·0	12·0	4·0	5·56	9·68	1·4	0·4	6·11	051	11·55
✓		16·19	1·8	1·5	1·4	1·3	✓		7·9	516	10·0	7·5	5·0	12·0	4·0	5·58	9·65	1·4	0·4	6·10	0·51	11·48
✓		16·22	1·8	1·5	1·4	1·3	✓		7·9	515	10·0	7·5	5·0	12·0	4·0	5·57	9·61	1·4	0·4	6·10	0·51	11·62
✓		16·10	1·8	1·5	1·4	1·3	✓		7·5	518	10·0	7·5	5·0	12·0	4·0	5·55	9·71	1·4	0·4	6·11	0·51	11·45
✓		16·28	1·8	1·5	1·4	1·3	✓		7·9	519	10·0	7·5	5·0	12·0	4·0	5·54	9·68	1·4	0·4	6·11	0·52	11·67
✓		16·23	1·8	1·5	1·4	1·3	✓		7·9	512	10·0	7·5	5·0	12·0	4·0	5·55	9·69	1·4	0·4	6·11	0·52	11·28
✓		16·20	1·8	1·5	1·4	1·3	✓		7·9	510	10·0	7·5	5·0	12·0	4·0	5·51	9·66	1·4	0·4	6·12	0·52	11·70
✓		16·27	1·8	1·5	1·4	1·3	✓		7·9	513	10·0	7·5	5·0	12·0	4·0	5·57	9·65	1·4	0·4	6·12	0·52	11·72
✓		16·16	1·8	1·5	1·4	1·3	✓		7·5	521	10·0	7·5	5·0	12·0	4·0	5·51	9·70	1·4	0·4	6·12	0·51	11·42

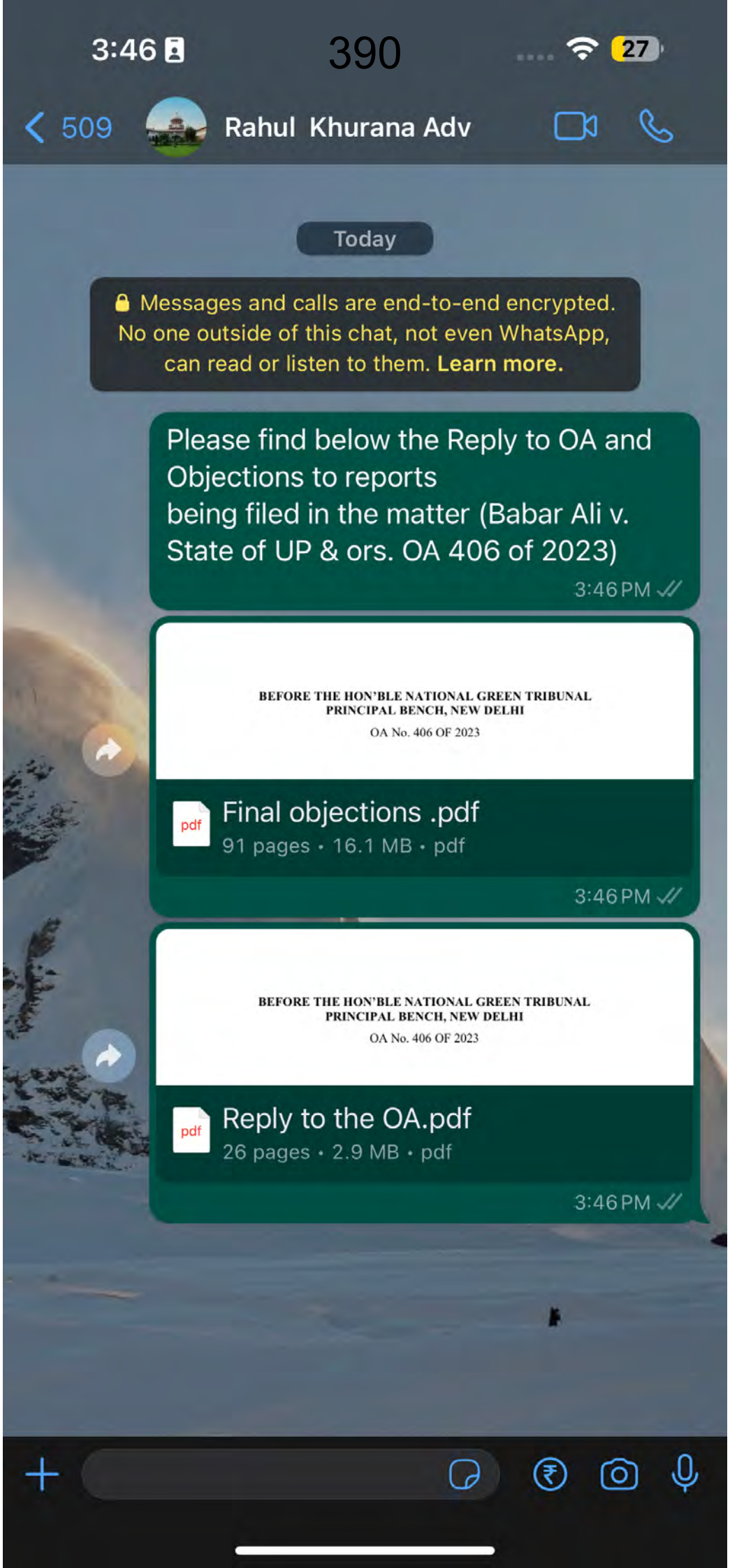
Raw Water Consumption	DM Water Generation
79341	51922
79447	52016
106	94

CHEMICAL CONSUMPTION

Shift	RO anti Scalant	PH Booster	Caustic Flakes	HCL	SDI
A					
B					

D.m. flow started at → 12.00 Hr

D.m flow stopped at → 8.00 Hr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